MAHA PASAND

2568519    23/07/2013
NUTESH KUMAR
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, PAN MASALA
ARDEN GRANGE

2968176  20/05/2015
LEANDER INTERNATIONAL PET FOODS LIMITED
Arden Grange, London Road, Albourne, West Sussex, BN6 9BJ, United Kingdom.
Manufacturers
A company organised and existing under the laws of United Kingdom.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Foodstuffs for animals.
MARK SHOULD BE READ AND USE AS A WHOLE.
3000086  03/07/2015
MR. ANIL BALI
MRS. NAMYA BALI
trading as ;SURYA GRAINLANDS LLP.
PLOT NO.-906, INDUSTRIAL AREA, PHASE-II, CHANDIGARH-160002.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
K. C. JAIN, ADVOCATE.
3126, SECTOR 21 -D, CHANDIGARH - 160 022.
Used Since :01/07/2015

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES
VANI NO. 19

3118697  07/12/2015

MR. ATUL KUMAR CHAURASIA
B-2, SURYA NAGAR, GHAZIABAD (U.P.)
Manufacturers and Traders

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008
Used Since : 01/12/2015

To be associated with:
2667135

DELHI

NAND GOPAL PASHU AAHAR

3207988  11/03/2016
RAJ KISHOR YADAV
trading as ;RAJ AGRO INDUSTRIES
ARAZI NO. 187, MADHIYA PARA O RALHUPUR, CHANDAULI (U.P.).
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-85
Used Since :12/09/2013
DELHI
CATTLE FEED.
PARLIAMENT

3226621 01/04/2016
CAPITAL VENTURES PVT. LTD
7, SARJA MARKET COMPLEX, VILLAGE-NAHARPUR, SECTOR-7, ROHINI, DELHI - 110085, INDIA
TRADER
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; Mouth freshener, foodstuffs for animals, malt
3265807   22/05/2016
SSG PHARMA PRIVATE LIMITED,
IIND FLOOR, SACHDEVA CORPORATE TOWER, COMMUNITY CENTRE, NEAR DAYANDND VIHAR PETROL PUMP,
KARKARDOOMA, DELHI-92
Manufacturers and Merchants
a private limited company under the indian companies act, 1956,

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.
Used Since :02/03/2016

To be associated with:
3265806
DELHI
MOUTH FRESHNER
3305784   11/07/2016
TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/06/2015

To be associated with:
3250620

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, PAN MASALA INCLUDED IN CLASS 31.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3250620, 3013160..
3327227    03/08/2016
M/S AFGHAN AGRO SERVICES
House #10, Street#2, Opposite Attorney General Office, Taimani, Kabul, Afghanistan
Manufacturers and Merchants
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
VIFARM

3333289  08/08/2016

DEVASHISH GARG
A-8, BHAGWANDASS NAGAR, NEAR EAST PUNJABI BAGH, NEW DELHI-26
PROCESSORS AND MERCHANTS
An Indian Individual

Address for service in India/Agents address:
S. K. TRADEMARKS CO.
C-36, MAHENDRU ENCLAVE, LANE NO 4, DELHI- 110 009.

Used Since : 16/02/2016

To be associated with:
3186974

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT ALL BEING INCLUDED IN CLASS 31
KUKI

3345987  25/08/2016

MR. VIJAY CHHABRA
CHUGH STREET, FAZILKA, PUNJAB-152123
MANUFACTURER AND TRADERS

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since: 05/08/2016
DELHI

SCENTED SUPARI, MOUTH FRESHENERS AND PAN MASALA.
Krishna 111
3357251    07/09/2016
ROYAL PETER HYBRID SEEDS PVT. LTD.
trading as :ROYAL PETER HYBRID SEEDS PVT. LTD.
B-4/50, ASHOK VIHAR, PHASE-II, DELHI-110052.
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-85
Used Since :06/09/2016
DELHI
SEEDS.
G23

3362542  14/09/2016

PANKAJ KAYA
53/10, Naya Ganj, Kanpur-208001, Uttar Pradesh- India.
Manufacturers
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Pan masala, mouth fresheners.
SHRIRAM SAJEELA

3368411   22/09/2016

DCM SHRIRAM LTD.
IST FLOOR, KANCHENJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MANUFACTURERS & MERCHANTS
COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
LEX CORPUS
C-301, TRUE FRIENDS CGHS, PLOT NO 29, SEC-6, DWARKA, NEW DELHI 110075
Used Since :14/02/2007
DELHI
SEEDS
SHRIRAM SUNAINA
3368414  22/09/2016

DCM SHRIRAM LTD.
IST FLOOR, KANCHEJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
LEX CORPUS
C-301, TRUE FRIENDS CGHS, PLOT NO 29, SEC-6, DWARKA, NEW DELHI 110075
Used Since :10/02/2009
DELHI
SEEDS
3384311  07/10/2016

NISCHINT JINDAL

trading as ;M/S GURU GARIB DASS SEEDS

GURU GARIB DASS SEEDS, NEAR GOYAL RICE MILLS, MALKANA ROAD, RAMAN-151301, BATHINDA, PUNJAB
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:

BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078

Used Since :01/04/2016

DELHI

WHEAT AND PADDY

ALL DESCRIPTIVE MATTERS APPEARING IN THE LABEL.
DAYAL NUPRO

3390076  19/10/2016
DAYAL INDUSTRIES LIMITED
trading as ;DAYAL INDUSTRIES LIMITED
DELHI ROAD, PARTAPUR, MEERUT,
MANUFACTURERS AND TRADERS
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/02/2016
DELHI
FOOD STUFF FOR ANIMALS, BIRDS AND FISHES.
3397719    26/10/2016
DINESH OILS LIMITED
D-12,13,14, PANKI INDUSTRIAL AREA, SITE-III, KANPUR (U.P.), INDIA.
MANUFACTURER AND MERCHANT.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since :31/12/1969

DELHI
Agricultural, horticultural and forestry products and grain, live animals, fresh fruits and vegetables, seeds, natural plants and flowers, foodstuffs for animals, malt.
3409211 15/11/2016
MR. VINAY VISHAL
A-26 SEC-49, NOIDA
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005
Used Since: 03/11/2016

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
3428636  07/12/2016
CANDORCOWS DAIRY PVT LTD
trading as CANDORCOWS DAIRY PVT LTD
B-59,SECTOR-5, NOIDA, GAUTAM BUDDHA NAGAR, GAUTAMBUDHANAGAR- 201301.
TRADER
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.

Proposed to be Used
DELHI
AGRICULTURE PRODUCTS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT; RAW AND UNPROCESSED GRAINS AND SEEDS
3431096    13/12/2016

PHOOLWALA.COM PVT. LTD.
RT-401, 3RD FLOOR, RAJENDRA MAHAVEERA TOWERS, OPP. AUROBINDO COLLEGE, MALVIYA NAGAR, NEW DELHI, DELHI 110017
MANUFACTURING AND TRADING
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :06/09/2012

DELHI
AGRICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS, FOODSTUFFS FOR ANIMALS, MALT.
MARK TO BE USED AS SUBSTANTIALLY REPRESENTED..
VETSCOP
3434971  15/12/2016
VETSFARMA LTD.
trading as VETSFARMA LTD.
S.C.O. : 90-91, URBAN ESTATE, PHASE-1, JALANDHAR-144022 (PUNJAB)
MANUFACTURER AND MERCHANTS
Address for service in India/Agents address:
S. HANNA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Proposed to be Used
DELHI
FEED SUPPLEMENT FOR LIVESTOCK AND POULTRY INCLUDED IN CLASS 31.
3465980  25/01/2017
SH. AMAR TULSIYAN
trading as ;M/s Wizard Fragrances
402, Gallantt Landmark, Bank Road, Gorakhpur- 273 001 (U.P.).
Manufacturers and Merchants
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/01/2016
DELHI
Supari, meethi supari, pan masala and mouth freshner.
3498943  02/03/2017
CHARBHUJA AGROCHEM PVT. LTD.
trading as ;CHARBHUJA AGROCHEM PVT. LTD.
162, KADI-CHHATRAL ROAD, VILL: DHANOT, DIST- GANDHINAGAR, GUJARAT, INDIA.
MANUFACTURER

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :01/03/2017
AHMEDABAD

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
sale of goods is restricted in the state of Rajasthan only.
DUDHSAGAR

3573822    19/06/2017
MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
HIGHWAY, MEHSANA- 384 002. GUJARAT. INDIA.
A Society Registered Under Mumbai Co-operative Societies Act - 1925.

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380
013. GUJARAT. INDIA.
Used Since :01/04/1996

AHMEDABAD

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES,
FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOOD STUFFS FOR ANIMALS AND
MALT INCLUDED IN CLASS-31

subject to restriction of the goods for sale in the state of GUJARAT only.
3617706  22/08/2017
HI-TECH FROZEN FACILITIES PVT. LTD.
BLOCK NO. 276, OPP. RELIEF HOTEL, NH-8, & PO.: BALESHWAR, TAL.: PALSANA-394317, SURAT, GUJARAT
A Company Incorporated under the Indian Companies Act 1956.
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :01/04/2010
AHMEDABAD
FRESH FRUITS AND VEGETABLES, RAW AND UNPROCESSED GRAINS AND SEEDS, RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT; RAW AND UNPROCESSED GRAINS AND SEEDS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE HI-TECH GREENS.
3624822  31/08/2017
RAGHUVANSHI ENTERPRISE
SHOP NO. 119, MARKETING YARD, DOLATPARA JUNAGADH: 362037 GUJARAT, INDIA
Single Firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/08/2017
AHMEDABAD
PROCESSING OF AGRICULTURE PRODUCTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE A-1.
SUDERSHAN

3630301  08/09/2017
BAJRANG LAL GUPTA S/O. SH. KAILASH CHANDRA
PROPRIETOR OF M/s. GAYTRI PASHU AAHAR UDYOG AT- KHATU ROAD, OPP. PETROL PUMP, REENGUS, DIST- SIKAR (RAJASTHAN)
Single firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Cattle feed in class 31.
3645934  28/09/2017
ASHA AGARWAL TRADING AS : ORGRAIN INDIA
25B, LAJRAS LANE, CHRISTIAN GANJ, AJMER - 305001, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :17/02/2017

AHMEDABAD
AGRICULTURAL PRODUCTS, RAW AND UNPROCESSED AGRICULTURAL, AQUA CULTURAL, HORTICULTURAL AND
FORESTRY PRODUCTS, UNPROCESSED GRAINS, RAW GRAINS, PULSES, FRESH, FRESH AND PROCESSED HERBS,
GRAIN (CEREALS), FRESH FRUIT AND VEGETABLES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no
right over the word INDIA.
ANITA DANGAYACH  
SHOP No. 1, RIDDHI SIDDHI TOWER, PLOT No. 4, VIDHYADHAR NAGAR, MAIN SIKAR ROAD, JAIPUR (RAJASTHAN)  
INDIA  
PROPRIETOR  
Address for service in India/Attorney address:  
RAJEEV JAIN  
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN  
Used Since :16/05/2017  
AHMEDABAD  
FRESH FLOWERS, FRUIT, VEGETABLES, LIVE ANIMALS AND FOOD STUFFS FOR ANIMALS WHICH ARE INCLUDED IN  
CLASS 31  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.  
restriction of goods for sale in the state of RAJASTHAN only.
3690100  29/11/2017
SURAJ RATHORE
M/S THE INDIAN GRAIN COMPANY, 193, SARDAR PATEL NAGAR, PALI (RAJASTHAN)
Proprietorship
Address for service in India/Attorney address:
SHYAM ARHA, ADVOCATE
C/O. SHYAM & ASOCIATES, 52, BAPU NAGAR, PALI - MARWAR - 306401, RAJASTHAN
Used Since : 01/09/2017
AHMEDABAD
SEEDS, SEEDLINGS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLE SEEDS, NATURAL PLANTS AND FLOWERS
OASIS VITRIFIED PVT.LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
8-A, NATIONAL HIGHWAY, KANDLA ROAD, NR, TIMBDI VILLAGE, B/H OCEAN DEHYDRATION, MORBI - 363642.
GUJARAT - INDIA.
NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD
IN RESPECT OF AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT EDIBLE LIME INCLUDED IN CLASS - 31
AMAZEN AGRI GENETICS SEEDS PRIVATE LIMITED
PLOT NO. 509, G.I.D.C.PH-1, VILLAGE- CHHATRAL, GANDHINAGAR, GUJARAT
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Used Since : 01/11/2017
AHMEDABAD

VEGETABLE SEEDS INCLUDED IN CLASS 31.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Trade Marks Journal No: 1925, 28/10/2019  Class 31

3695231  05/12/2017
AMAZEN AGRI GENETICS SEEDS PRIVATE LIMITED
PLOT NO. 509, G.I.D.C.PH-1, VILLAGE- CHHATRAL, GANDHINAGAR, GUJARAT
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since: 01/11/2017
AHMEDABAD
VEGETABLE SEEDS INCLUDED IN CLASS 31.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
3701410   13/12/2017
VYOM FOODCRAFT PRIVATE LIMITED
59, SURAJ NAGAR (EAST) CIVIL LINES JAIPUR 302006 (RAJASTHAN)
COMPANY
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since: 26/10/2010
AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.
SK SILAGE

3716839  02/01/2018

SK SILLAGE LLP
802, 8th Floor, Corporate House, Opp. Dinesh Hall, Near Income Tax, Ashram Road, Ahmedabad-380 009.

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL,
AHMEDABAD -52

Proposed to be Used

AHMEDABAD

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting, Cattle Feeds, Cakes.
3725909    12/01/2018
MODARAM PAKARAM CHOUHDARY
Runal Royal Casa Soc. F Wing Flat No. 102 Bhondve Corner, Near Bank Of Maharashtra, Ravet, Pune- 411026 Maharashtra,
INDIAN NATIONAL

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
Betel nuts, coriander seed ( Dhanadal )

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3733080  20/01/2018
LAXMI ENTERPRISES
WARD NO-15, NEAR KANORIA GUEST HOUSE, DUNDLOD, TEHSIL NAWALGARH, JHUNJHUNU-333702 (RAJASTHAN) INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/01/2018
AHMEDABAD
FOOD STUFF FOR ANIMALS WHICH ARE INCLUDED IN CLASS 31
MR. RAMESH M RANPARIYA
M/S UTSAV GRUH UDHYOG, PADASALA BUILDING, OPP. S.T. BUS STATION, UNA-362560, GUJARAT, INDIA
PROPRIETOR

Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT

Used Since: 01/06/2006

AHMEDABAD
LIME.
3735553       24/01/2018
MAHESH KUMAR CHARAN S/O. SHRI PRABHUJI CHARAN
trading as ;MPG INDUSTRIES
GANDHI PURA, MALIYON KA BAS, BALOTRA (RAJ)
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :12/01/2014

AHMEDABAD
SUPARI, SWEET COATED SOUF.
3736148  24/01/2018
MR. TANVIRAHEMAD ABDULRAHIM SABUGAR
SABUGAR TRANSPORT, DAULAT VILAS ROAD, HUSAINI CHOWK, POLO GROUND, HIMATNAGAR, SABARKANTHA - 383001, GUJARAT
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Proposed to be Used
AHMEDABAD
CATTLE FEED, POULTRY FEED, GOAT FEED
3764316   26/02/2018

JUHI CHAWLA
VEER BHAVAN, 22, B.G KHER MARG, MALABAR HILL, MUMBAI- 400 006
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS;
ORGANIC FRESH FRUITS AND VEGETABLES; ORGANIC FRESH HERBS; RAW AND UNPROCESSED GRAINS AND
SEEDS; FRESH FRUITS ANDVEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS AND
BEVERAGES FOR ANIMALS; MALT.
3764325    26/02/2018
JUHI CHAWLA
VEER BHAVAN, 22, B.G KHER MARG, MALABAR HILL, MUMBAI- 400 006
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3764316
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS;
ORGANIC FRESH FRUITS AND VEGETABLES; ORGANIC FRESH HERBS; RAW AND UNPROCESSED GRAINS AND
SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS AND
BEVERAGES FOR ANIMALS; MALT.
3973807    15/10/2018
LULU INTERNATIONAL SHOPPING MALL PRIVATE LIMITED
34/1000, NH 47, EDAPPALLY, KOCHI-682024
Manufacturer
INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001

Proposed to be Used
CHENNAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
TODAY

3979536  22/10/2018

BLISS GVS PHARMA LIMITED

102, HYDE PARK, SAKI VHIAR ROAD, ANDHERI (EAST), MUMBAI - 400 072 MAHARASHTRA INDIA

Used Since :10/11/1986

MUMBAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
Priority claimed from 13/09/2018; Application No. : 1102585 ;New Zealand

**4003282  20/11/2018**

ZESPRI GROUP LIMITED
400 Maunganui Road, Mount Maunganui South, 3116, New Zealand
a company incorporated under the laws of New Zealand

Address for service in India/Agents address:

Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

**Proposed to be Used**

**MUMBAI**

Agricultural and horticultural products; plants, seedlings and plant material; plant propagation material, namely cuttings, budwood and seeds; fresh fruits; kiwifruit.

*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 4003280.*
VIBRIO CHECK

4048782  07/01/2019

ABIOCIS BIO-SCIENCE PRIVATE LIMITED
H.NO.10-3-3/8/4, SANJANALAL APARTMENT, 2ND FLOOR, STREET NO.12, EAST MARREDPALLY, SECUNDERABAD - 500026
Private Limited Company

Address for service in India/Attorney address:
MANJULA ALETI- COMPANY SECRETARY
Shop No.2, Maheshwar Complex, Kukatpally, Hyderabad

Proposed to be Used
CHENNAI
Aqua Feed.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters, subject to the mark should be use as a whole within the state of Telangana & Andhra pradesh.
4068755  28/01/2019  
SUBHASILM
KALLINGAL VEEDU, RAKKANDI, PANNIYANKARA.P.O, PALAKKAD, KERALA-678683.
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002
Used Since :08/12/2017
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, RAW AND UNPROCESSED GRAINS AND SEEDS, FRESH FRUITS AND VEGETABLES, FRESH HERBS, NATURAL PLANTS AND FLOWERS, BULBS, SEEDLINGS AND SEEDS FOR PLANTING, LIVE ANIMALS, FOODSTUFFS AND BEVERAGES FOR ANIMALS, MALT.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4073974  01/02/2019
GREENSAMRUDDHI AGROTECH INDIA PRIVATE LIMITED
5TH FLOOR OF PENT HOUSE-B- 503 SUIT GIRINI, SPACE OLYMPIA AURANGABAD AURANGABAD MH 431001 IN
Proposed to be Used
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS LIKE GRADING, SORTING, PRESERVATION, PRECOOLING OR DRYING OF FARM PRODUCE LIKE, FRUITS, VEGETABLES, VEGETABLE SEEDS, GRAIN, MAIZE, BAJARA, WHEATS, SOYABEAN, COTTON, MUSTARD, ONION, TOMATO, CHILLI, BRINJAL, NATURAL PLANTS AND FLOWERS, FOODSTUFFS.
4076108  04/02/2019
AMRATANSH RASTOGI
M/s Varaha Livestocks, 11, Anupam Path, Rukmini gaon, Guwahati, Assam-781022
Sole Proprietorship Firm

Address for service in India/Attorney address:
SHAILENDRA KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR

Proposed to be Used
KOLKATA
Livestock fattening preparations, Mineral salt licking bricks for livestock, Mash for fattening livestock, Livestock feed and Livestock
Trade Marks Journal No: 1925, 28/10/2019 Class 31

RAJESH KUMAR PROPRIETOR OF R.K. AGRO INDUSTRIES
VILLAGE DEVLI, POST ASAOTI, TEHSIL DISTT. PALWAL, HARYANA - 121102
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, cattle feed for animals seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
INNOVA AGRI BIO PARK LIMITED
Plot B-12, 3rd Phase, KIADB Industrial Area, Malur 563130, Kolar District, Karnataka, India.
A company incorporated in India under the Companies Act 1956

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS AND VEGETABLES.
4136689   03/04/2019
KANWAR PAL SINGH PROPRIETOR OF M/S SHIROMANI HOME PRODUCTS
FARAKPUR JAGADHRI WORKSHOP, KAMAL NAGAR-B, YAMUNANAGAR-135001, DISTT.YAMUNANAGAR (HARYANA)
PROPRIETOR

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE
4140611  08/04/2019
FORAGEN SEEDS PRIVATE LIMITED
MIG-34, KHB COLONY MOKA ROAD, GANDHINAGAR BELLARY, KARNATAKA- 583103, India
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :01/03/2019
CHENNAI
Fodder; Flax meal [fodder]; Animal foodstuffs; Milk-based animal foodstuffs; Forage; Straw [forage]; Strengthening animal forage; Rice meal for forage; Lime for animal forage; Cattle food; Mineral salts for cattle; Seeds; Seedlings; Unprocessed seeds; Raw seeds; Horticultural seeds; Crop seeds; Agricultural seeds; Plant seeds; Grass seeds; Flower seeds; Hydroponic seeds; Wildlife seed mixtures; Seeds for planting; Seeds for growing vegetables; Seeds for horticultural purposes; Seeds for growing fruits and vegetables; Unprocessed seeds for agricultural purposes; Seed germ for botanical purposes; Seeds for growing herbs; Seeds for agricultural purposes.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4142024  09/04/2019
MUKESHBHAI M. LADUMOR TRADING AS KINJAL GRUH UDHYOG
VILLAGE : MOTA RINGANIYARA, TAL : RAJULA, DIST : AMRELI, GUJARAT - INDIA
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Used Since :08/02/2016
AHMEDABAD
EDIBLE LIME
4143819  10/04/2019
SHAKTI APIFOODS PVT. LTD.
MALERKOTLA -LUDHIANA ROAD, MALERKOTLA-148023, DISTT. SANGRUR (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2015

DELHI
Fresh Fruits & Vegetables, Pulses & Grains.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4149266  16/04/2019
RAMESH CHANDRA GARG Trading as: SAFAL INDIA
Mahadev Niwas, Nai Abadi, Mandsaur, Madhya Pradesh- 458001
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
ABHISHEK SHARMA
GLOCAL PROFESSIONALS, 2ND FLOOR,NEAR METRO PILLAR NO 769,MIE PART-A,DELHI ROHTAK ROAD,
BAHADURGARH, HARYANA-124507
Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT AS INCLUDED IN CLASS 31.
Proposed to be Used

DELHI

SEEDS, SEEDLINGS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLE SEEDS, NATURAL PLANTS AND FLOWERS BEING GOODS INCLUDED IN CLASS 31.
4194127  31/05/2019
PANKAJKUMAR BABULAL VAGADIYA (TRADING AS SHREENATHJI TOBBACO)
281, Swarnbhoomi Society, Patel Nagar, Near Cenal Road, Kamrej, Surat - 394180
A Proprietorship Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used

AHMEDABAD
Betel Nut (Supari), Betel Nuts and Unprocessed
NAFAS

4196585  04/06/2019
MR. ANUJ JAIN PROP. OF ANSH IMPEX
KHASRA NO.1081, GALI NO.13, BHALSWA COLONY, DELHI-110033
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt.
OTTO
4208571  17/06/2019
M/S TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MADMUSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS,
NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS 31.
पुर्ण जैविक

4218368   27/06/2019
SHIRISH DESHPANDE
Yashprabha Apartments, Ashok Path, Law College Road, Erandwane, Pune 411004
individual

Address for service in India/Attorney address:
KIRTI DESHPANDE
3E/Emrald,aditya garden city,warje,pune

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
4242266  22/07/2019
DEEJAY COCONUT FARM PVT LTD
trading as :DEEJAY COCONUT FARM PVT LTD
ST. PATRICKS COMPLEX, 3RD FLOOR, BRIGADE ROAD, BANGALORE - 560025
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
AROKIA ANITHA
ESTEEM EMBLEM 902, - A BLOCK, 9TH FLOOR, S. NO.60/6, HUSKUR GATE, ANANTH NAGAR, ELECTRONIC CITY PHASE 11, BANGALORE - 560 100, KARNATAKA
Used Since :04/05/2019
To be associated with:
2324321, 2324324
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL,HORTICULTURAL AND FORESTRY PRODUCTS,RAW AND UNPROCESSED SEEDS, FRESH FRUITS AND VEGETABLES,FRESH HERBS, NATURAL PLANTS AND FLOWERS,BULBS,SEEDLINGS AND SEEDS FOR PLANTING SUCH AS COCONUTS, COCONUT SEEDLINGS,COCONUT SEED NUTS, COCONUT SHELLS AND ALL INCLUDED
HARESHBHAI KANJIBHAI KARIYA, PROPRIETOR OF, NAYAN SALES AGENCY
Block no. 12 D/2 Jalaram society, Nr. Garden, Junagadh- 362001,Gujarat
proprietor
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used
AHMEDABAD
SEEDS, CHILLY, DILL SEED, GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, INCLUDED IN CLASS 31.
Choix

4267652    17/08/2019

VISHAL JOHRI
8/288, Vidhyadhar Nagar, Near Paperwale Hanuman Mandir,-302023 Jaipur

Individual

Address for service in India/Agents address:
DHANANJAY JITESH PANDEY
Plot No.31, Block E, Phase-I, Qutab Vihar, Goyla Dairy, New Delhi-110071.

Proposed to be Used

AHMEDABAD

Grains and Agricultural, Horticulture and forestry Products. Fresh Fruits and vegetables, Live Animals, Seeds, Natural Plants and Flowers, raw cereals.
THECOWBOYSFARM

4273561    23/08/2019
MRIGANKA ORGANICS PRIVATE LIMITED
101 Neera Building, CTS-F/67, F.P. Near Khar Gymkhana, Opp. Saraswati Building, Bandra West, Mumbai 52

Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used

MUMBAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt. (As Covered under class 31).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SOHISAMRATA GOLD
4276534  27/08/2019
SMT. KARAMJIT KAUR SOHI PROPRIETOR OF M/S SOHI KHETI FEED STORE
NEAR VISHAVKARMA MANDIR, MK ROAD, DHURI, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/08/2019
DELHI
CATTLE FEED.
4279250  30/08/2019
RAM PRATAP
PLOT No. F-309, I.G.C., RIICO KHARA, BIKANER-334001 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/08/2019

AHMEDABAD

ANIMAL FOOD STUFFS, ANIMAL FEED, CATTLE FEED WHICH ARE INCLUDED IN CLASS 31
GOODWILL STUNNER
4281370  01/09/2019
GOODWILL HYBRID SEEDS (INDIA) PVT.LTD ( A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956)
5, APPROACH ROAD, GOODWILL COMPLEX, UKLANA MANDI, HISAR- 125 113 HARYANA
BODY INCORPORATE
Address for service in India/Attorney address:
VARSHA H.BHATT
BHATT LEGAL SERVICES, L-102, GHANSHYAM COMPLEX, NEAR CHANDLODIYA OVER BRIDGE, AHMEDABAD -382481

Proposed to be Used
To be associated with:
2489939, 3476856

DELHI
SEEDS INCLUDED IN CLASS 31
4281398          01/09/2019
G. K TOBACCO INDUSTRIES PVT. LTD
29, Industrial Area, Behind New Power House, Jodhpur – 342003
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used

AHMEDABAD
BETEL LEAF, SUPARI, FRESH BETEL NUTS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, GRAINS, SEEDS.
4286005 06/09/2019
PATHAN FEROZ KHAN & TRADING AS: - K.M.K MASALE
KMK MASALE PLOT NO – A 27/1 NEW ADDI M.I.D.C JALNA – 431203(M.S)
Single Firm

Address for service in India/Attorney address:
RELIABLE TRADEMARK CONSULTANT
OPP. THE PATENT AND TRADEMARK OFFICE NO. 790 S.M. ROAD, ANTOP HILL, MUMBAI - 400037

Proposed to be Used
MUMBAI
FRESH FRUITS, MIXED FRUITS, NUTS (FRUITS), ALMOND (FRUITS), FRESH CASHEW NUT, FRESH PEANUT, FRESH APRICOT, WALNUT, Raw DATES, COCONUT, SUNFLOWER SEEDS, FRESH PUMPKIN, SEEDS, FIGS, BERRIES.
EARLY EXPRESS

4291362    12/09/2019

M/S DOCTOR SEEDS PVT. LTD.
46, Sunder Nagar Lal Bagh, (Behind MBD Neopolis Mall), Ferozepur Road, Ludhiana-142028. (Punjab)

Body Incorporate

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since :01/09/2019

DELI

Seeds
HIM QUEEN
4291363   12/09/2019
M/S DOCTOR SEEDS PVT. LTD.
46, Sunder Nagar Lal Bagh, (Behind MBD Neopolis Mall), Ferozepur Road, Ludhiana-142028. (Punjab)
Body Incorporate
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/09/2019
DELHI
Seeds
LAL MOTI

4291366  12/09/2019
M/S DOCTOR SEEDS PVT. LTD.
46, Sunder Nagar Lal Bagh, (Behind MBD Neopolis Mall), Ferozepur Road, Ludhiana-142028. (Punjab)

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since :01/09/2019
DELHI

Seeds
4291386  12/09/2019
ANIAUSKA ORGANIC PRIVATE LIMITED
WARD NO #4, TIMBER LAYOUT, TANK BUND ROAD, WEST CHINTAMANI CHICKKABALAPUR KOLAR, KA-563125
PRIVATE LIMITED

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI
Organic Fresh Vegetables, Organic Fresh fruit, Organic Fresh herbs, live animals, eggs for hatching, Fresh Mushrooms, live poultry
4296495  18/09/2019
NARINDER SONDHI
trading as ; NARINDER SONDHI
C-2/340, JANAKPURI, NEW DELHI-110058, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
To be associated with:
3564621

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS.
4297437  18/09/2019
ARADO FARMS (OPC) PRIVATE LIMITED
S/O Lt Sh Dharam Raj, RZG- 560,T/F Lohiya Marg, KH No- 50/12/1,13&14, Rajnagar- II Palam Colony, New Delhi South West Delhi - 110077
Private Limited

Address for service in India/Attorney address:
NADAR VENILIA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Fresh vegetables, Fresh fruits and vegetables, Fresh herbs.
ASUKU INDIA

4297534  18/09/2019
ASUKU INDIA PRIVATE LIMITED
First Floor, The Great Eastern Centre, 70, Behind IFCI Tower, Nehru Place, New Delhi, Delhi 110019
Company incorporated under the provisions of the Companies Act, 2013
Address for service in India/Agents address:
KNM & PARTNERS
2ND FLOOR, AALIANZ HOUSE, 273, CAPT. GAUR MARG, NEW DELHI-110 065

Proposed to be Used
To be associated with:
4255571
DELHI
Rice seeds
4298091  19/09/2019
MS. RENU PROPRIETOR OF M/S GAUTAM POULTRY FARM
Ladda Kanjla Road, VPO Ladda, Tehsil Dhuri, District Sangrur (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since : 01/09/2019
DELHI
Cattle Feed, Pig Feed, Foodstuff for Animals and Foodstuff for Poultry
AGROHA AGRO FOOD PRIVATE LIMITED.
KG-1/411, VIKAS PURI, MAIN PVR ROAD, NEW DELHI-110018.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS, FRESH FRUITS, FRESH VEGETABLES,
SEEDS, FRESH PULSES, LIVE PLANTS AND FLOWERS, FOOD STUFF FOR ANIMAL, MALT, COCONUTS, FODDER, LIVE
ANIMALS; LIVE FISH, FOODSTUFFS FOR POULTRY, FRESH BETEL NUTS, SUPARI (BETEL NUTS) INCLUDED IN CLASS
31.
4299193    20/09/2019
ABHIJITH S G
trading as ;AMBREGIA FEEDS
162, A-1, METAGALLI POST, BELAGOLA INDUSTRIAL AREA, MYSORE-570016, KARNATAKA, INDIA.
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUA CULTURAL, HORTICULTURAL AND FORESTY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
ADVANTA JAYAM – 2
4299616   21/09/2019

UPL LTD.
UPL House, 610 B/2, Bandra Village, Off Western Express Highway, Bandra (East), Mumbai - 400 051, Maharashtra, India.

BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used

To be associated with:
2302488

MUMBAI

Seeds, Seedlings, Agricultural, horticultural and forestry products and grains not included in other classes, fresh fruits and vegetable seeds, natural plants and flowers
4301278   23/09/2019
EARTHA INTERNATIONAL
C-704, BRAHMALOK RESIDENCY, DABHOLI GARDEN, DABHOLI, SURAT-395004, GUJARAT
Partnership Firm

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
FRESH FRUITS AND VEGETABLES, SEEDS, FRESH AND UNPROCESSED FRUITS, VEGETABLES, NUTS AND SEEDS, FRESH BEANS, RAW CEREALS, FRESH PULSES
SUPER HERO 22

4301622   23/09/2019

VISTA AGRIGENETICS PRIVATE LIMITED
PLOT NO - 397, SURVEY NO.91P, NJR & KLR NAGAR, PHASE-II, MEDCHAL VILLAGE, HYDERABAD-501401 INDIA
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
RUKMANI DHANGAR
201, SIDDHIVINAYAK ASSOCIATES, STERLING ARCADE, NEAR JANJIRWALA SQUARE, INDORE-452001

Used Since :22/10/2017

CHENNAI

SEEDLINGS AND SEEDS FOR PLANTING INCLUDED IN CLASS 31.
KITCHEN MANTRA

4301809  23/09/2019

PRAVIN GUPTA
Flat No. 1602, B-Wing, One North Society, Magarpatta, Pune, Maharashtra, 411028
An Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

MUMBAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
JINIA

4301969  24/09/2019

RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

KOLKATA

Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; Raw and unprocessed grains and seeds; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting.
LABONI
4301971    24/09/2019
RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; Raw and unprocessed grains and seeds; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting.
BARUNI
4301972  24/09/2019
RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; Raw and unprocessed grains and seeds; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting.
TINNI
4301973   24/09/2019
RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; Raw and unprocessed grains and seeds; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting.
AALTA

4301974  24/09/2019
RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; Raw and unprocessed grains and seeds; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting.
ABANTI
4301978   24/09/2019
RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; Raw and unprocessed grains and seeds; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting.
ANKOLIKA
4301979  24/09/2019
RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; Raw and unprocessed grains and seeds; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting.
ANAMITA

4301980   24/09/2019

RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

KOLKATA

Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; Raw and unprocessed grains and seeds; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting.
PHYCOBLOOM

4302101  24/09/2019
SUNIL G. DOSHI
trading as ;BLOOMFIELD AGRITECH
AKHALWAYA BUILDING, 1ST FLOOR, OFFICE NO. 1, 42/44 AGIARY LANE, OFF PERIN NARIMAN STREET, FORT,
MUMBAI 400 001

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING
TERROBLOOM

4302106  24/09/2019
SUNIL G. DOSHI
trading as ;BLOOMFIELD AGRITECH
AKHALWAYA BUILDING, 1ST FLOOR, OFFICE No. 1, 42/44 AGIARY LANE, OFF PERIN NARIMAN STREET, FORT, MUMBAI 400 001

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING
WETOBOOM

4302109   24/09/2019

SUNIL G. DOSHI

trading as ;BLOOMFIELD AGRITECH

AKHALWAYA BUILDING, 1ST FLOOR, OFFICE No. 1, 42/44 AGIARY LANE, OFF PERIN NARIMAN STREET, FORT, MUMBAI 400 001

Proposed to be Used

MUMBAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING
4302769 24/09/2019
TERRATRIDENT EXIM AND MERCHANDISING LLP
U 2, Western View, Opp Bhulkabhavan School, Adajan, Surat, Gujarat - 395009
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Fresh fruit, Raw fruit, unprocessed, Fresh vegetables, Unprocessed raw vegetables, Organic fresh fruit and vegetables, Fresh and unprocessed fruits, vegetables, nuts and seeds.
4303085  25/09/2019
SPARSE AGRITECH PRIVATE LIMITED
S-219, Ground Floor, Uppal Southend, Sohna Road, Sector-49 Gurgaon Haryana-122018
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
ASHWANI KUMAR KAUSHIK
908, 9TH FLOOR, ILD TRADE CENTRE, SOHNA ROAD, GURGAON, HARYANA-122018.
Used Since :23/04/2019
DELHI
To carry of business into raw and unprocessed agricultural, aquacultural, horticultural and orery products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals, malt and aloe vera plants, artichokes, barley, beans, beet, berries, bran by-products of the processing of cereals, for animal consumption / residual products of cereals for animal consumption, unprocessed cereal seeds, chestnuts, citrus fruit, coconut shell, coconuts, cucumbers, dried, for decoration, fodder / cattle food / forage, fruit residue [marc] / marc, garden herbs, garlic, grains [cereals], grains for animal consumption, grapes, leeks, lemons, lentils, lettuce, maize, mushroom spawn for propagation, mushrooms, nuts [fruits], oats, olives, onions, oranges, peanuts, peas, peppers, plants, dried for decoration, potatoes, quinoa, unprocessed rice, roots for animal consumption, rose bushes seed germ for botanical purposes, seedlings, seeds for planting / plant seeds, edible sesame, unprocessed, spinach, squashes, sugarcane, unprocessed sweet corn ears [husked or unhusked], trees, vegetable arrows, , fresh wheat, wheat germ for animal consumption.
4303879  25/09/2019
AMIN H. HIMANI PROPRIETOR OF AMIN TRADERS
MOTI SHAK MARKET, OPP. OLD PANJRAPOLE, DHANDHUKA, DIST : AHMEDABAD, GUJARAT-INDIA
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
BETAL NUT, ARECA NUT, INCLUDED IN CLASS -31
4304115  25/09/2019
PRIYANKA KHERA
A-21, MEERA BAGH, OUTER RING ROAD, PASCHIM VIHAR, NEW DELHI – 110 087
HUF FIRM OF PRIYANKA KHERA AND NEERU KHERA

Address for service in India/Attorney address:
ANUJ BEDI
B-21, Third Floor, Lajpat Nagar - I, New Delhi - 110024

Proposed to be Used
DELHI
Dog Biscuits and Food stuff for animals.
4304144 25/09/2019
GHAMANDA RAM CHOUDHARY S/O. SH. KHETARAM
4/157, K.K. COLONY, BASNI, 1st PHASE, JODHPUR-342005 (RAJASTHAN)
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Seeds, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting].
4304648  26/09/2019
DCM SHRIRAM LIMITED
trading as ; DCM SHRIRAM LIMITED
1ST FLOOR, KANCHENJUNGA BUILDING, BARAHAMBA ROAD, NEW DELHI-110001
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
LEX CORPUS
SHRIRAM FERTILISERS & CHEMICALS (A UNIT OF DCM SHRIRAM LTD.), 2ND FLOOR,19, KIRTI MAHAL, RAJENDRA PLACE, NEW DELHI-110008

Proposed to be Used
To be associated with:
2546600
DELHI
SEEDS
RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOB TALAO, MUMBAI-400002, MAHARASHTRA INDIA

Proposed to be Used

To be associated with:

4233157

MUMBAI

WHEAT, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS AND VEGETABLES, MALT, RAW AND UNPROCESSED GRAINS AND SEEDS
4306178  27/09/2019
SHELKE BEVARAGES PVT LTD
1ST FLOOR, 101 SUYOG FUSION APT., OPPOSITE MADHUBAN HOTEL, DHOLE PATIL ROAD, PUNE 411001.
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
Fresh Fruits And Vegetables, Fresh Herbs; Natural Plants And Flowers, Raw And Unprocessed Agricultural, Horticultural And Forestry Products; Raw And Unprocessed Grains And Seeds; Seedlings And Seeds For Planting, Foodstuffs And Beverages For Animals under Class 31,
AMINOTOX

4306683  28/09/2019
ANUJ ARORA
3rd Floor, O-51, Lajpat Nagar-II, New Delhi-110024
Individual

Address for service in India/Attorney address:
NAGPAL & ASSOCIATES
A-5,SUNLIGHT COLONY-II,ASHRAM,NEW DELHI 110 014,INDIA

Used Since :31/01/2018

DELHI
CATTLE FEED AND POULTRY FEEDS, FEED SUPPLEMENTS FOR ANIMALS, ANIMAL FOOD STUFFS, MESH CHOORI, DOODH DHARA CHOORI CAKES, PASHU CHURI, KHAL, BINOLA (CATTLE FEEDS), OIL CAKES, GRAINS FOR ANIMAL CONSUMPTION
4307166    28/09/2019
MARKON HOMES PRIVATE LIMITED
Flat No 001, Sai Yuti Homes #11, 1st Flr 2nd Main, Munnekolala Marathalli Bangalore - 560037 Karnataka
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Agricultural products.
GENIPRO

4310366   02/10/2019

SHREE BALAJI GROUP OF INDUSTRIES

Partnership Firm

Address for service in India/Attorney address:

LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used

MUMBAI
CATTLE FEED.
SETLER
4310797    03/10/2019
SMT. BALESH
20/83, SUBHASH NAGAR, SAHARANPUR ROAD, BARAUT (BAGHPAT) U.P., PINCODE – 250611.
SINGLE FIRM
Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.
Used Since :01/04/2019
DELHI
CATTLE FEED, POULTRY FEED, ANIMAL FEED SUPPLEMENTS, FOODSTUFFS FOR ANIMAL & OIL CAKES INCLUDED IN CLASS 31.
JK 9501 BG II

4310799  03/10/2019

JK AGRI GENETICS LTD
1-10-177, 4th Floor, Varun Towers, Begumpet, Hyderabad-500016, Telangana, India.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since :01/08/2019

CHENNAI
AGRICULTURAL SEEDS.
MEENU M PILLAI
FLAT NO-204, BHoomi RESIDENCY, PAHAL, BHUBANESWAR, NEAR RENAULT SHOWROOM, BHUBANESWAR, ODISHA - 754001

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
HEALTHYGUT

4312577  04/10/2019

ANISETTI VENKATANAGESWARAPRASAD PROPRIETOR OF HEALTHYGUT
FLAT NO 104, IRIS GRAND, NEAR SAIBABA TEMPLE, YOUTH CLUB ROAD BHIMAVARAM TOWN BHIMAVARAM (M) WEST GODAVARI (D) ANDHRA PRADESH, INDIA 534202 .

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
MASTER HARICHAND SEED FARM
4313438  05/10/2019
SAWARIYA AGRITECH PVT. LTD.
247/11, NIRMAL NAGAR, STATION ROAD, KHACHROD, DIST. UJJAIN (M.P.)-456224
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Agricultural, Horticultural and forestry products and grains not included in other classes, live animals, fresh fruits and vegetables, seeds, natural plants and flower, foodstuffs for animals malt
BRASSICA

4313451  05/10/2019
NUTRANTA SEEDS PVT. LTD.
8-1-GST/03, GRUHASHILPI NEST, SIMHAPURI COLONY, BOWRAMPET, HYDERABAD-500043 (TELANGANA)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since : 16/02/2017

CHENNAI

Seeds.
NUTRANTA SEEDS PVT. LTD.
8-1-GST\03, GRUHASHILPI NEST, SIMHAPURI COLONY, BOWRAMPET, HYDERABAD-500043 (TELANGANA)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :16/02/2017

CHENNAI
Seeds.
Trade Marks Journal No: 1925 , 28/10/2019  Class 31

OM PRAKASH DUBEY
103, CORONATION BIJWA ESTATE, 28 PARK ROAD, LUCKNOW- 226001, UTTAR PRADESH

PROPRIETORSHIP

Address for service in India/Agents address:

PRAKASH VERMA
Plot no.14, Rajbagh Colony, Sahibabad, Near Rajbagh Metro Station, and Jain Mandir Road, Ghaziabad-201005, Uttar Pradesh.

Used Since :11/09/2019

DELHI

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
AKANKSHA ARORA
3B/A WING, SITA ESTATE, NEXT TO RCF POLICE STATION, AZIZ BAUG, CHEMBUR, MUMBAI- 400074, MAHARASHTRA.
INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072
Proposed to be Used
MUMBAI
PET FOODS, PET FOOD FOR DOGS, FOODSTUFFS FOR PET ANIMALS, PET FOODS IN THE FORM OF CHEWS ALL
INCLUDED IN CLASS 31
Kirpa Cattle Feed

4314046  07/10/2019
GURWINDER SINGH SON OF SH. KESAR SINGH TRADING AS G.S INDUSTRIES
CHAUNDA TEHSIL MAKERKOTLA, SANGRUR
Proprietorship
Address for service in India/Attorney address:
SIDHARTH CHANDI
486, Street no. 1, Bachan Singh Nagar, Near Lal Chand Bhatia Model School, Bank Colony, Haibowal Kalan, Ludhiana Pin-141001
Proposed to be Used
DELHI
Cattle Feed
BIPAN Cattle Feed

4314047  07/10/2019
AMANDEEP SINGH SON OF SH. JARNAIL SINGH TRADING AS B.S. Foods Industries
CHAUNDA TEHSIL MAKERKOTLA, SANGRUR
Proprietorship
Address for service in India/Attorney address:
SIDHARTH CHANDI
486, Street no. 1, Bachan Singh Nagar, Near Lal Chand Bhatia Model School, Bank Colony, Haibowal Kalan, Ludhiana Pin-141001
Proposed to be Used
DELHI
Cattle Feed
REDFLAKZ

4314256  07/10/2019

DHARMA RAJ SITHURAJ
2/640, Gurunathan Kovil Street, Amany Kondalamapatti, Natamangalam Post, Salem -636 010

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
ENVIROFOODS

4314326   07/10/2019
SADANAND JAGANNATH DESHPANDE
FLAT NO.105 & 106, SHREE VIDYA LAXMI CO-OP- HSG SOC., LANE NO. 1, HAPPY COLONY, KOTHrud, PUNE - 411038, MAHARASHTRA, INDIA
SOLE APPLICANT

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
FRESH FRUIT, MIXED FRESH FRUITS, FRESH VEGETABLE & SALAD, RAW AND UNPROCESSED AGRICULTURAL, AQUA CULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
EMILTUS

4314331  07/10/2019
SADANAND JAGANNATH DESHPANDE
FLAT NO.105 & 106, SHREE VIDYA LAXMI CO-OP- HSG SOC., LANE NO. 1, HAPPY COLONY, KOTHrud, PUNE - 411038,
MAHARASHTRA, INDIA
SOLE APPLICANT

Address for service in India/Agents address:
MAKHlJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)- 400603

Proposed to be Used

MUMBAI
FRESH FRUIT, MIXED FRESH FRUITS, FRESH VEGETABLE & SALAD, RAW AND UNPROCESSED AGRICULTURAL, AQUA
CULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH
FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR
PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
Herbiage
4314996  08/10/2019
MRS. MEGHA SHIVRAJ JADHAV
G7/01, Kalpataru CHS, Sector No-14, Airoli, Navi Mumbai-400708, Maharashtra, India
Individual
Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO Srushti Tower, L.B.S. ROAD, Bhandup(W), MUMBAI-400078.

Proposed to be Used
MUMBAI
Vegetables, fresh; Unprocessed vegetables; Seeds for vegetables; Salad vegetables [fresh]; Root vegetables [fresh]; Raw vegetables; Organic fresh vegetables; Onions, fresh vegetables; Fresh vegetables; Fresh leafy Asian vegetables; Fresh fruits, nuts, vegetables and herbs; Fresh fruits and vegetables
RDS

4315652  09/10/2019

DS INNOVATIVE PRODUCTS LLP
4828/24, Plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt. Betel Nuts.
PETAHOLIC
4315742  09/10/2019
M/S S S IMPORTS
E-33, KAVI NAGAR, INDUSTRIAL AREA, GHAZIABAD - 201001, INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Proposed to be Used
DELHI
PET FOODS AND FOODSTUFFS FOR ANIMALS
HEALTHY CRUSH

4315746  09/10/2019

SYED AHMED DARMAI
12-2-712, Suite No.1305, Avalon Heights, Nanal Nagar, Mehdipatnam, Asifi Nagar, Hyderabad, Telangana-500028
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI

Fresh fruits and vegetables
YASWARA

4316178  09/10/2019
MR. JETHARAM NEMARAM GEHLOT
101, SHREE WHIDE HEIGHTS APARTMENT, SARASWATI NAGAR, HIRAWADI ROAD, PANCHAVATI, NASHIK – 422 003.
INDIVIDUAL

Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR–421 003.

Proposed to be Used
MUMBAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT; POULTRY LIVE; EGGS FOR HATCHING; PLANT RESIDUES (RAW MATERIALS); UNPROCESSED ALGAE; UNSAWN OR UNDRESSED TIMBER.
Trade Marks Journal No: 1925, 28/10/2019 Class 31

4316420 10/10/2019
THE WATERBASE LIMITED
NO.37, MONTIETH ROAD, THAPAR HOUSE, 2ND FLOOR, EGMORE, CHENNAI - 600 008.
PUBLIC LIMITED COMPANY
Address for service in India/Agents address:
P. C. N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.

Proposed to be Used
CHENNAI
ANIMAL FOODSTUFFS FOR AQUACULTURE PURPOSE
4316545    10/10/2019
JP LEO PTE LTD
7030 ANG MO KIO AVENUE 5 #02-53 NORTHSTAR@AMK SINGAPORE 569880
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF SINGAPORE
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
ANIMAL FOODSTUFFS; PET FOOD; PET TREATS; DOG BISCUITS
4316615  10/10/2019
ASHOK PARMAR
84, VILLAGE HAYATPUR, MAHAVAN, HAYATPUR MATHURA
INDIVIDUAL
Address for service in India/Attorney address:
SANDEEP KUMAR GOEL
B-100A LOHIA NAGAR GHAZIABAD - 201001

Proposed to be Used
DELHI
Fresh fruits, nuts, vegetables and herbs:- almonds [fruits], beans, fresh, beet, berries, fresh fruits, chestnuts, fresh,
chicory roots, chicory [salad], citrus fruit, cocoa beans, raw, coconuts, copra, cucumbers, fresh fruit, garden herbs, fresh
grapes, hazelnuts, juniper berries, kola nuts/cola nuts, leeks, fresh lemons, fresh lentils, fresh lettuce, locust beans, nuts
[fruits], olives, fresh onions, fresh vegetables, oranges, peanuts, fresh peas, fresh peppers [plants], potatoes, roots for
food, spinach, squashes/marrows, vegetables.
4316779    10/10/2019
DJT CORPORATION AND INVESTMENTS PRIVATE LIMITED
Ground Floor 7, Jor Bagh New Delhi - 110003
Other financial intermediation
PRIVATE COMPANY
Used Since :01/09/2019
DELHI
Agricultural and Aquaculture crops, horticulture and forestry products, Bedding and litter for animals
SAVINT

4318271  11/10/2019
ADITIVOS Y QUIMICOS S.A.S ADIQUIM S.A.S
CR 47 G 78 D SUR 80, Sabaneta, Colombia

Body Incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
FOOD FOR ANIMALS
2068954  15/12/2010
ZYDUS WELLNESS LIMITED
ZYDUS TOWER, SATELITE CROSS ROAD, AHMEDABAD- 380 015
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT 1956

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Proposed to be Used
AHMEDABAD
BEERS MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC DRINKS FRUIT DRINKS AND FRUIT JUICES SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words SUGAR FREE.
GTMGANGA
2788204  07/08/2014
NEERAJ KUMAR
trading as ;GANGA TRADERS
FACTORY ROAD NEAR KRISHAN GOPAL GAUDHAM SHRI MUKTSAR SAHEB PB 152026
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :10/04/2006
To be associated with:
1929538
DELHI
SHARBAT, NON ALCOHOLIC SYRUP, FRUIT JUICES.
OPCO

2998238   01/07/2015

KBM FOODS (P) LTD.
B-19, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI -110035.
MANUFACTURERS AND MERCHANTS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/05/2015

DELHI

BEER, ALE, STOUT AND PORTER; CARBONATED WATERS; MINERAL AND AERATED WATERS AND OTHER NON-
ALCOHOLIC DRINKS & BEVERAGES; SODA WATER, TONIC WATER, FRUIT DRINKS, COLD DRINK, SOFT DRINKS;
SPORT DRINKS; ISOTONIC DRINKS; FRUIT JUICES & SQUASHES; SHARBATS; BEVERAGE CONCENTRATES; SYRUPS,
POWDERS, FLAVOURINGS AND OTHER PREPARATIONS FOR MAKINGS BEVERAGES INCLUDED IN CLASS 32.
3078528   14/10/2015
DAVINDER KUMAR MITTAL
VEDANT MITTAL
VIJAYA MITTAL
trading as ;M/S. GOPAL FOOD PRODUCTS
A-2/56-C, LAWANCE ROAD, KESHAV PURAM, DELHI-110035
merchants and manufacturers
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/07/2003
DElHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
MARK TO BE USED AS SUBSTANTIALLY REPRESENTED.
3139072 24/12/2015
SUMEET GUPTA
trading as ;M/s. HYGEN AGRO
8, VIJAY NAGAR, HANSI ROAD, BHIWANI (HARYANA)
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :10/07/2014
DELHI
BEEERS, MINERAL AND AERATED WATER; NON-ALCOHOLIC DRINKS; FRUIT DRINKS; FRUIT JUICES; SYRUPS AND OTHER PREPARATION FOR MAKING BEVERAGES
MANGO SWISH

3163176  18/01/2016

TROPICANA PRODUCTS, INC.
1001, 13TH AVENUE EAST, BRADENTON, STATE OF FLORIDA 34208, UNITED STATES OF AMERICA

Manufacturers & Merchants
(A DELAWARE CORPORATION)

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
DELHI

Fruit juices and fruit juice drinks.

no claim is made to the exclusive right to use “MANGO”, apart from the mark as shown. Mark should be used as whole.
3183737 11/02/2016
INTEX TECHNOLOGIES (INDIA) LIMITED
trading as ;Intex Technologies (India) Limited
D-18/2, Okhla Industrial Area, Phase-II, New Delhi-110020.
Manufacturer and merchant.
A Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used
DELHI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.

Mark shall be used as represented and filed with no rights over the words appearing separately.
SHIV BEVERAGES INDUSTRY
3228347   05/04/2016
MANOJ KUMAR HUDA
trading as ;SHIV BEVERAGES INDUSTRY
NEAR GANESH MANDIR,WARD NO.19,DUNDLOD JHUNJHUNU-333702 RAJ.
MANUFACTURER AND MERCHANT
PARTNERSHIP
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)
Used Since :05/08/2015
AHMEDABAD
PACK DRINKING WATER, FITTER WATER, BOTTLE AND SODA WATER.
VISHWAS HAI TO SAB HAI

3228951  06/04/2016
NISHAT GARG
MITLESH GARG
trading as ;VISHWAS UDYOG LLP
1ST FLOOR, GANPATI PLAZA, GANDHI BAZAR, NARNAUL, HARYANA, INDIA
MERCAHANTS & MANUFACTURERS
Address for service in India/Agents address:
ASIAN REGISTRATION SERVICE.
9 & 10, THAPAR CHAMBERS III, 2 D. B. GUPTA ROAD, PAHAR GANJ, NEW DELHI-110 055.
Used Since :11/06/2015
DELHI
DRINKING WATER, CARBONATED WATER, SPARKLING WATER, PACKAGED DRINKING WATER, MINERAL AND AERATED WATER, NON-ALCOHOLIC DRINKS, BEVERAGES (NON-ALCOHOLIC), SELTZER WATER, SODA WATER
3241899    24/04/2016
MANMEET SINGH BHATIA
trading as ;Manmeet Singh Bhatia
16/1, Shakti Appartment , Old Palasia , Indore ( M.P.) Pin-452001
Manufacturer and Merchants
Indian Individual
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :04/10/2013
MUMBAI
MINERAL ,PACKAGED DRINKING , AERATED WATER , SODA , NON-ALCOHOLIC DRINKS , SOFT DRINK SYRUPS , FRUIT
JUICE , ENERGY DRINK , BEER & NON ALCOHOLIC BEVERAGES.
PEUORE NATURAL SPRING WATER

3270616  27/05/2016
GANGOTRI MINERALS PVT.LTD.
H.O: B-4, NAMDHARI CHAMBER, 9/54, DESH BANDHU GUPTA ROAD, KAROL BAGH, NEW DELHI-110005
Manufacturer & Merchant

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005

Used Since :18/02/2016

To be associated with:
3126888, 3189386

DELHI
DRINKING WATER, MINERAL WATER, AERATED WATER, GANGA JAL AND NON ALCOHOLIC DRINKS AND
BEVERAGES, SOFT DRINKS, AERATED DRINKS, FRUIT DRINKS, FRUIT JUICES, SYRUPES AND OTHER PREPARATIONS
FOR MAKING BEVERAGES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3270617,3189386..
3303376  05/07/2016

NATURES BASKET LIMITED
trading as NATURES BASKET LIMITED

2ND FLOOR, SPENCER BUILDING, 30 FORJETT STREET, GRANT ROAD (WEST), MUMBAI – 400036.
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since 01/10/2015

To be associated with:
3303361

MUMBAI

MINERAL & AERATED WATERS & OTHER NON-ALCOHOLIC DRINKS, PACKAGED DRINKING WATER; BEER, ALE & PORTER; SYRUPS, BEVERAGES & PREPARATIONS FOR MAKING BEVERAGES, NON-ALCOHOLIC FRUIT EXTRACTS, FRUIT JUICES; SOFT DRINKS, SHERBETS, SODA WATER.
3304395 08/07/2016  
MR. SUBODH KUMAR  
trading as: EXPOSE APPARELS  
11266 NEW ROHTAK ROAD DORI WALAN GALI NO 2 KAROL BAGH NEW DELHI 5  
MANUFACTURERS AND TRADERS  
Address for service in India/Agents address:  
BHARTI REGISTRATION SERVICE.  
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.  
**Proposed to be Used**  
DELHI  
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
FRANKE
3315339  21/07/2016
AFXIA FRANKE PRIVATE LIMITED
303, Shiv Lok, Jansath Road, Muzaffarnagar, Uttar Pradesh 251 001, INDIA
Manufacturer, Merchant, Exporter and Trader
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :24/05/2016

DELHI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; flavored Water, Soda, Flavored Soda and Beverages like Aloe Vera drink, Vegetable and Flower Drink; energy drink and other flavoured drinks.
LITCHI MANIA

3316366   21/07/2016
SUMEET GUPTA
trading as ;M/s. ROHAN BUBBLES
A-11, YADAV NAGAR, SAMAY PUR, BADLI, DELHI
MANUFACTURER AND MERCHANTS

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Used Since :10/08/2010

DELI
FRUIT DRINKS; FRUIT JUICES; SYRUPS; NON-ALCOHOLIC DRINKS; BEERS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
The word "LITCHI" is very common word in the applied class and can not be monopolised by the applicant. No claim is made to the exclusive right to use "LITCHI", apart from the mark as shown. Mark should be used as whole.
3332331  09/08/2016
HONEY G FOODIES ZONE PVT. LTD.
trading as ;HONEY G FOODIES ZONE PVT. LTD.
172/6A, PABLA ROAD, INCHOLI, MEERUT, PIN - 250001.
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-85
Used Since :22/05/2016
DELHI
SOFT DRINK.
3335485  11/08/2016
RAJVIR KAUR
trading as ;DHILLON FOOD PRODUCTS
SALABATPURA, RAMPURA ROAD, DULEWALA, TEHSIL PHUL, DISTT. BATHINDA-151108 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2010
DELHI
Fruit Drinks, Fruit Juices, Soft Drinks, Syrups, Mineral and Aerated Water, Preparations for making Beverages & other Non-Alcoholic Drinks.
3352199  02/09/2016
SHRI RAKESH KHANNA
trading as ;M/S. SATGURU ENTERPRISES
MANUFACTURER AND MERCHANTS
Address for service in India/Agents address:
ATUL TRADE MARK CO.
2483, HIND FLOOR, SHRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI-110 006.
Used Since :01/04/2009

DELHI
MINERAL & AERATED WATER & DRINKING WATER NON-ALCOHOLIC DRINKS, SYRUPS, FRUIT DRINKS, FRUIT JUICES & BEVERAGES INCLUDED IN CLASS - 32.
3383462 10/10/2016
HEMLATA SINGH
H.NO. 9, FIROZ GANDHI COLONY, ALIGANJ, LUCKNOW-226024 U.P
MANUFACTURING AND TRADING

Proposed to be Used
DELHI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3397718  26/10/2016
DINESH OILS LIMITED
D-12,13,14, PANKI INDUSTRIAL AREA, SITE-III, KANPUR (U.P.), INDIA.
MANUFACTURER AND MERCHANT.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :22/01/1990
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks, fruit drinks and fruit juices, syrups and other
preparations for making beverages.
3398043 27/10/2016
PRESTIGE GREEN INDIA CORPORATION LTD.
PGI HOUSE BADARPUR, NEAR RTO OFFICE, BUDAUN, U.P.
MANUFACTURING AND TRADING
Used Since :01/04/2014
To be associated with:
2757181, 2757182, 2866814, 2995951, 2995972
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINK AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2995972.
Trade Marks Journal No: 1925, 28/10/2019  Class 32

3417812  22/11/2016
DEEPAK GARG
trading as ;MVSD FOODS INDIA LLP
476, FOOD PARK, SECTOR-38, PHASE 1, HSIIDC INDUSTRIAL AREA, RAI, SONEPAT, HARYANA 131029
MANUFACTURERS
Address for service in India/Attorney address:
RAHUL MANGLA
263-264, vardhman premium mall, deepali, outer ring road, pitampura, delhi-110034
Used Since :01/11/2016
DELHI
ALL GOODS INCLUDED IN CLASS 32 BEERS, MINERAL AND AERATED WATERS, SODA, SOFT DRINKS AND OTHER NON-ALCOHOLIC DRINKS AND BEVERAGES; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Priority claimed from 18/11/2016; Application No. : 52138 ; Trinidad and Tobago
3435256 15/12/2016
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
Manufacturer and Merchant
A corporation organized and existing under the laws of Nevada, USA
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Beer; Cocktails, non-alcoholic; Energy drinks; Flavored water; Fruit-based beverages; Fruit juices; Ginger ale; Isotonic beverages; Lemonades; Malt wort; Mineral and aerated waters; Non-alcoholic beverages; Non-alcoholic fruit extracts; Non-alcoholic cocktail mixes; Preparations for making beverages; Seltzer water; Smoothies; Soft drinks; Sorbets; Vegetable juices; Water beverages; Whey beverages.
BHUMIGANGA

3446061  31/12/2016

SMT. BHUMIKA NAGPAL.
198, G-BLOCK, SHRI GANGA NAGAR, RAJASTHAN, INDIA.

MERCHANTS & MANUFACTURER

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/04/2016

AHMEDABAD

Beer, Ale, Stout and Porter; Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sharbats; Beverage Concentrates; Syrups, Powders, Flavourings and other preparations for making beverages included in class 32.
PACHWALA

3446469 31/12/2016
SFC FOODS PRIVATE LIMITED
96K/2, KRISHNA GALI NO. 8, MOUJ PUR, DELHI - 110 053, INDIA.
MANUFACTURERS / MERCHANTS.
BODY INCORPORATE

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3450549  05/01/2017
BHARAT BHUSHAN, HARWINDER GUPTA AND JATINDER GARG
Bharat Bhushan
Harwinder Gupta
Jatinder Garg
trading as ;Lovely Agro Products
KILA NO. 24/2/1, TAKHTAMAL ROAD, KALANWALI, Haryana, India
Manufacturer and Merchant

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
BETTER WITH PRIME

Priority claimed from 02/08/2016; Application No. : 87124336 ;United States of America

3470141   30/01/2017

AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Manufacturer and Merchant
a corporation organized under the laws of the State of Nevada, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Fruit beverages; fruit juice; vegetable juices; water beverages; mineral and aerated waters; soft drinks; energy drinks; non-alcoholic beverages containing fruit; beer; syrups or powders used in the preparation of soft drinks; non-alcoholic cocktail mixes; syrups, concentrates, and powders for making soft drinks or tea-flavored beverages.
Trade Marks Journal No: 1925, 28/10/2019 Class 32

MEGHA BOTTLING
Sri Ganesh Complex, Darbe, Puttur, D. K. District, Karnataka State - 574202
Manufacturers and Merchants
Partnership firm
Address for service in India/Attorney address:
ANNAPOORNA.S
NO.5/1, 6TH FLOOR, PENTHOUSE 1, RICH HOMES, RICHMOND ROAD, BANGALORE - 560 025.
Used Since :15/10/2011

CHENNAI
beers; minerals and aerated waters and other non alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages; de-alcoholised drinks; beer wort, preparation for making beverages, cocktails (non alcoholic), effervescent beverages (pastilles for), essences for making beverages, fruit extracts (non-alcoholic), fruit juices, fruit nectars (non-alcoholic), ale, fruit, vegetable and plant must (unfermented), Hope (Extracts of) for making beer isotonic beverages, juice (fruit), lemonades, litha water, malt wort, waters (beverages), Whey beverages, vegetable juices (beverages); nectars, fruits, vegetables, flowers, plants and trees (non-alcoholic), non alcoholic beverages, extracts of fruits, vegetables, flowers, plants and trees (non-alcoholic) for juices and drinks, pastilles for effervescing beverages, powders for effervescing beverages, sarsaparilla (soft drinks), seltzer water, sorbets(beverages), table water.

Subject to restrict the area to South India only.
3517574    30/03/2017
ARYA VIMALKUMAR SHAH PROPRIETOR OF RASIKANAND SEVASHRAM
2, KALPESH ESTATE, NEAR LAXMI CINEMA, ANAND, GUJARAT INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since :06/06/2006
AHMEDABAD
NON ALCOHOLIC DRINKING WATER BARLEY WATER IN CLASS 32.
OYAS

3590501  13/07/2017
KESHAVLAL H. PATEL PROPRIETOR OF M/S. N.K. BEVERAGES
PLOT NO. 527, HIGHWAY ROAD, VILLAGE : KHALI CHAR RASTA, TA. SIDHPUR-384151. DIST. PATAN. GUJARAT-INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
AERATED WATER, MINERAL WATER, PACKAGED DRINKING WATER IN CLASS 32.
subject to restriction of the goods for sale in the state of GUJARAT only.
3592449   15/07/2017
DHANVANTARI SHODH SANSTHAN PVT LTD
C-10, DIAMOND SQUARE, NAVJEEVAN PRESS ROAD, AHMEDABAD-380014
A REGISTERED UNDER THE COMPANIES ACT-1956

Address for service in India/Agents address:
RAJESH RATILAL SONI, ADVOCATE.
A-2, CHANDRALAYA APPARTMENT, NARANPURA, CHAR RASTA, AHMEDABD 380 013.

Proposed to be Used
AHMEDABAD
Beers, Mineral and aerated Water and other non alcoholic beverages, fruit juices, syrups and other preparation for making Beverages
AYUSHAKTI FOOD GYAAN

3594769  19/07/2017

DR. (MRS.) SMITA NARAM
Bungalow No.31, Next to M.D. Bungalow No. 25, Royal Palm Estate, Aarey Colony, Goregaon (East), Mumbai 400 065
A sole proprietor

Address for service in India/Agents address:
USHAM A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used
MUMBAI
FRUIT DRINKS AND FRUIT JUICES, MINERAL AND AERATED WATER AND OTHER NON-ALCOHOLIC DRINKS, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
SHREE JEE
3613734 16/08/2017
MODI DAIRY (PARTNERSHIP FIRM)
A-21 SADUL GANJ, BIKANER - 334001, RAJASTHAN
Partnership firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since: 01/04/1999
AHMEDABAD
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
3638012   19/09/2017
SAYYED MUDASSIR HUSAIN
GREEN HAZMA, KAT KAT GATE, AURANGABAD
MANUFACTURER AND TRADER
INDIVIDUAL

Proposed to be Used

MUMBAI
CARBONATED BEVERAGES, FRUIT JUICE, AERATED WATER
3693339  02/12/2017
OASIS VITRIFIED PVT.LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
8-A, NATIONAL HIGHWAY, KANDLA ROAD, NR, TIMBDI VILLAGE, B/H. OCEAN DEHYDRATION, MORBI - 363642.
GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT
JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS - 32
IT IS A CONDITION OF REGISTRATION THAT THE BLANK SPACE APPEARING IN THE MARK SHALL, WHEN (3) THE MARK
IS IN USE, BE OCCUPIED ONLY BY MATTER OF A WHOLLY DESCRIPTIVE AND NON-TRADE MARK CHARACTER.
3694679  05/12/2017
SH. MANOJ HARPLANI S/O. SH. NATHUMAL HARPLANI PROPRIETOR OF M/S. NEELKAMAL
OPP. ST. JOHN’S CHURCH, KESAR GANJ, AJMER
Single firm
Address for service in India/Attorney address:
MAYANK TIWARI (ADVOCATE)
C/o. RAJASTHAN REGISTRATION CENTER AT- 14-B, GOVIND MARG, ADARSH NAGAR, RAJA PARK, JAIPUR-302004
RAJASTHAN
Proposed to be Used
AHMEDABAD
Drinking water under class 32.
BOXER
3700181  12/12/2017
ANUPAM AQUA PVT. LTD.
PLOT No. 214, UDYOG VIHAR EXT.INDUSTRIAL AREA, JAIPUR, CHOMU, JAIPUR (RAJ.)
PVT. LTD. COMPANY
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
SOFT DRINK, MINERAL WATER, FRUIT DRINKS, FRUIT FLAVOURED DRINKS, FRUIT BEVERAGES, FRUIT-FLAVORED SOFT DRINKS.
3709734   22/12/2017
JBV ENTERPRISE LLP
B-104, SAGUN JYOTI, B/S. SHYAM VRUND TOWER SATELLITE AHMEDABAD-380015, GUJARAT
Limited Liability Partnership
Address for service in India/Attorney address:
NITIN SURENDRA BHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA
Used Since :01/11/2015

AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON - ALCOHOLIC DRINKS, FRUITS DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
subject to restriction of the goods for sale in the state of GUJARAT only.
3733575   22/01/2018
BIN AWADH AL-NAQEEB GENERAL TRADING CORP.
SILAT ST.- SHEIKH OSMAN CITY – ADEN - THE REPUBLIC OF YEMEN
A Company existing under the laws of Yemen

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
BEERS; MINERAL AND AERATED WATERS AND VEGETABLE JUICES; APERITIFS [NON-ALCOHOLIC]; COCKTAILS [NON-ALCOHOLIC]; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND PREPARATIONS FOR MAKING JUICES; PREPARATIONS FOR MAKING AERATED WATERS , PASTILLES FOR EFFERVESCING BEVERAGES.
Trade Marks Journal No: 1925, 28/10/2019 Class 32

3742952 02/02/2018
SHETTY SHIVSHANKAR JAYBHAI
trading as ;SAI HEALTH CARE
652/2, MUMATPURA CANAL ROAD, NR PARSHVA MOTORS, B/H KARNAVTI CLUB, MAKARBA, AHMEDABAD INDIA
Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATE INCLUDING IN CLASS 32.
3795820  03/04/2018
MR. RONAK JAYANTILAL PATEL (SOLE PROPRIETOR OF AUXIN FOODS)
JVCD, Ground Floor, Akhil Tower, Ratan Nagar, Dahisar, (E), Mumbai – 400068 Maharashtra.
PROPRIETOR
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :02/03/2018
MUMBAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages Under Class “32”
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE FRESHO.
KAAVIYA FOODS AND BEVERAGES (INDIA) PVT. LTD.
trading as ;KAAVIYA FOODS AND BEVERAGES (INDIA) PVT. LTD.
1226/24,20TH MAIN ROAD, ANNA NAGAR WEST, CHENNAI – 600 040, TAMILNADU,INDIA
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
METROPLAN CONSULTANT
48 Cholan Street Prakash Nagar Ambattur
Used Since :10/01/2017
CHENNAI
PACKAGED DRINKING WATER
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KERALA..
LONDON RESERVE

3871971   27/06/2018
KARANVEER SINGH CHHABRA TRADING AS J.K. ENTERPRISES
155, Gurunanak Timber Market, Dhar Road, Indore (M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Beers, mineral and aerated waters, Drinking Water, Non alcoholic Beverages, Juice, Fruit Juice, Soda water, soft drinks & Energy drinks & flavoured water.
Thej
3877197  03/07/2018
KOTTU JAGADEESH SREENIVAS
E-5, BOLLINENI HOMES, AYYAPPA SOCIETY, MADHAPUR, HYDERABAD- 500081
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
RESTRICT THE AREA ONLY TO ANDHRA AND TELANGANA.
3884600  11/07/2018
TRISHANT FOOD AND BEVERAGES PVT LTD
625, 6TH FLOOR, C1, SOHAM PLAZA, CHITALSAR, MANPADA, GHOD BUNDAR ROAD, THANE (WEST)-400607
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER INCLUDE IN CLASS 32
FYRE

3888578  16/07/2018
TRIQUETRUS ESSENTIALS PRIVATE LIMITED.
PLOT: 523, SHRI SAISADAN, ROAD NO. 12 CHEMBUR MUMBAI 400071
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :01/01/2018
MUMBAI
NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES, FLAVORED CARBONATED BEVERAGES BEING GOODS INCLUDED IN CLASS 32.
3897578   25/07/2018
SAMEER SHRIDHAR MARATHE.
trading as ;GOKHALE MARATHE
B- 306, SPRING FIELDS SOCIETY, D. P ROAD, KOTHRUD, PUNE- 411038
Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON- ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS
AND OTHER PREPARATION FOR MAKING BEVERAGES
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
KALIKOLA
4012799   30/11/2018
K.P.D. RAJENDRAN
trading as ; KALI AERATED WATER WORKS
DOOR NO.1, 6TH CROSS STREET, MOOKAMBIGAI NAGAR, TIRUNELVELI-627011
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
GSK LAW FIRM
CORPRATE LAW & IPR CONSULTANTS, DOOR NO.3, 1ST FLOOR, S.M.PLAZA, NO.93/45, ARMENTION STREET, CHENNAI - 600001.
Used Since : 05/03/2018
CHENNAI
BEVERAGES, NON ALCOHOLIC DRINKS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
ASEEF MALAYAM KULATHAYIL ABDUL KADER
Malayam Kulathayil House Tirurangadi, PO Kakkad, Malappuram, Kerala - 676306
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, FRUIT JUICES / FRUIT JUICE

PROPOSED TO BE USED.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4024468    12/12/2018
CEYLON COLD STORES PLC
117 Sir Chithampalam A Gardiner Mawatha, Colombo 2
Public Limited Company (PLC)
Address for service in India/Agents address:
KANGA & CO.
READYMONEY MANSION, 43, VEER NARIMAN ROAD, MUMBAI - 400 023.
Used Since :23/06/2013
MUMBAI
mineral and aerated waters and other non-alcoholic drinks, fruit drinks and fruit juices, syrups and other preparations for making beverages, ginger beer

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4045834 03/01/2019
HASEENA KHATUN
MAD LASSI, No.F 198, III Phase, Spencer Plaza, Annasalai, Chennai-600002
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :01/05/2018

CHENNAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
SILVER STREAM

4062140   20/01/2019
MR. CHIDANANDA K. TRADING AS M/S. SREE RAMANJANEYA ENTERPRISES
No. 27/2, JG Halli, Hiriyuru Tq, Chitradurga Dist, Karnataka-572143
Proprietorship

Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No.42, VGP PARIJATHAM TRUST, VGP SALAI,SAIDAPET CHENNAI-15

Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
A. ANTONY, PROPRIETOR OF M/S. ANTONY MINERALS
No: 126/2-B, REDHILLS HIGH ROAD, 510/2-B, ALAMATHI, REDHILLS, CHENNAI - 600 052, TAMILNADU, INDIA

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
DRINKING WATER, MINERAL WATER, BOTTLED WATER, SPARKLING MINERAL WATER, FLAVOURED WATER,
DRINKING WATER WITH VITAMINS, ENERGY DRINKS AND SOFT DRINKS
SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS RAINDROPS SEPARATELY EXCEPT
SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION AND SUBJECT TO RESTRICTING THE AREA OF USE
TO THE STATES OF SOUTH INDIA...
4065660 23/01/2019
SREE FRUIT BEVERAGES
D. NO 12- 132,FLAT NO G-1 RADHA RESIDENCY,NANDURU SUBBARAO STREET,HANUMAN JUNCTION,BAPULAPADU
MANDAL-521105
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-
alcoholic preparations for making beverages
subject to the mark should be use as a whole.
4074016 01/02/2019
MALIYAM VEEDAN KAREEM SHAMNAD
OCEANBAY ENTERPRISES, X/386, PALLIKAVALA, MUDICKAL PO, PERUMBAVOOR, ERNAKULAM, KERALA, 683547.
PROPRIETOR
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
MIRI
4087917  14/02/2019
MINDTREE LIMITED
Global Village Technology Park, RVCE Post, Mysore Road, Bangalore - 560059
Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI,
CHENNAI-600026.
Used Since :18/04/2013
CHENNAI
Mineral and aerated waters and other non-alcoholic drinks, syrups, beverages and preparations for making beverages,
fruit and vegetable juices and beverages, soft drinks, energy drinks; smoothies; sherbets, soda water included in class
32.
4126806   25/03/2019
KALPESH B. PATEL
trading as ;TRENDING BEVERAGES
T-1, SHANTAM BUNGLOWS, NEW RANIP, AHMEDABAD - 382480 GUJARAT INDIA
Address for service in India/Attorney address:
L.D.PATEL & CO.
207, 2ND FLOOR, GOLDEN PLAZA COMPLEX, OPP. TEN ACERS, O/S RAIPUR GATE, KANKARIA ROAD, AHMEDABAD-380022. GUJARAT-INDIA.

Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, MINERAL WATER, AERATED WATER AND NON ALCOHOLIC BEVERAGES INCLUDED IN CLASS – 32.
MAGICAL BREWERS

4130136    27/03/2019
UJVIN NEVATIA
#270, Vishal Nagar, Bathinda
Individual

Proposed to be Used
DELHI

Beers and Brewery Products including Ale, Lager and Craft Beer
4131829    29/03/2019
GORAKSHA KARBHARI SATPUTE TRADING AS SPARK FOOD AND BEVERAGES
At Post Sukewadi, Survey No 183/2/3, Pawbaki Road, Near Janata Raja Ground, Sangamner, Maharashtra - 422605
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Bottled drinking water.
4135235  02/04/2019
MR. MUKUND KUMAR SOLE PROPRIETOR OF M/S OYSTER INDIA
C-32, KUMAWAT COLONY, PREM NAGAR, JHOTWARA, JAIPUR, RAJASTHAN
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
JUICES, SMOOTHIES, MINERAL WATER, AERATED WATER, PACKAGED DRINKING WATER, NON ALCOHOLIC BEVERAGES UNDER CLASS 32.
4142225   09/04/2019
SHREE HANUMAN POLYMERS PRIVATE LTD.
Fortune Tower, 23A, Netaji Subhas Road, Kolkata- 700001
BODY INCORPORATE
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER, NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUITS JUICES; SYRUPS AND CARBONATED DRINKS, COLA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4145375   12/04/2019
A.NEELAVATHI
trading as ;SRI BAGAVATHI WATER PLANT
NO.224/3, VIRUPATCHIPURAM, KANNIKAPURAM, VILLAGE, KANIYAMBADI BLOCK, VELLORE TK, DISTRICT-632 002, TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER, MINERAL WATER, AERATED WATER, FLAVORED WATER AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
Kadak lager

4145756   12/04/2019

ISHAN GROVER
B-502 TULIP IVORY SECTOR 70. GURGAON - 122002

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELI

Beers

The mark must be used as whole.
MANOJ KUMAR
TIKA RAMPUR, MATHURAPUR, KHAGARIA, BIHAR 851204
PROPRIETOR

Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR, ST. NO.7, POST-HINDUSTHAN CABLES, BURDWAN-713335, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER
WEAT ULTRA BOLD
4147260   15/04/2019
RAHUL KOHLI
FLAT 101, MAYANK VILLA, PLOT NO. 803, SCHEME NO. 114, PART-1, VIJAY NAGAR, INDORE-452010 (M.P.)
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
INDOQUA

4149211  16/04/2019

ZAFAR AHMAD ALI
1208/T-6, SUSHANT ESTATE, SUSHANT LOK 1, NEAR GOLD SOUK, 52, GURGAON, KANACHI (73), GURGAON HARYANA - 122003
SINGLE FIRM

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2018

DELHI
MINERAL WATER

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
PARENT’S CHOICE

4150307  17/04/2019

WALMART APOLLO, LLC
702 SW 8th Street, Bentonville, Arkansas 72716
A limited liability company organized under the laws of Delaware

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI

Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages; purified bottled drinking water.
4150316  17/04/2019
WALMART APOLLO, LLC
702 SW 8th Street, Bentonville, Arkansas 72716
A limited liability company organized under the laws of Delaware

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages; purified bottled drinking water.
SHALINI
4256976  05/08/2019
SURATI SWEETS AND SNACKS PVT. LTD.
OPP. JAIN IRRIGATION, DHOBIKUVA VILLAGE, PADRA-JAMBUSAR HIGHWAY, TAL : PADRA – 391440, DIST –
VADODARA, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :30/04/1996

AHMEDABAD
NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES SYRUPS
AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES; NON-ALCOHOLIC BEER FLAVORED
BEVERAGES.
ANHEUSER-BUSCH, LLC
One Busch Place, St. Louis, Missouri, 63118, United States of America
MANUFACTURER AND MERCHANT
A company organised and existing under the laws of United States of America.
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
4225697
DELHI
Beer.
SURATI SWEETS AND SNACKS PVT. LTD.
OPP. JAIN IRRIGATION, DHOBIKUVA VILLAGE, PADRA-JAMBUSAR HIGHWAY, TAL : PADRA – 391440, DIST – VADODARA, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since : 30/04/1996

AHMEDABAD
NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FORMAKING BEVERAGES; NON-ALCOHOLIC BEER FLAVORED BEVERAGES.
4270326     21/08/2019
SAMEEL N I
PROPRIETOR, NACKALAPATTU, THALAYOLAPARAMBU, KOTTAYAM DISTRICT, KERALA STATE, PIN-686605,INDIA
Single Firm

Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-
682 018

Proposed to be Used

CHENNAI
BOTTLED WATER, DRINKING WATER WITH OR WITHOUT VITAMINS, CARBONATED WATER, SODA WATER,
FLAVOURED WATER, MINERAL ENRICHED WATER [BEVERAGES], MINERAL AND AERATED WATERS, DISTILLED
DRINKING WATER, FLAVOURED OR AERATED OR CARBONATED MINERAL WATER BEING INCLUDED IN CLASS 32
4287808  09/09/2019
DARSHAN BAPPI DEY
No. 201/C wing, Saidarshan Park, Yashasvi Nagar, Thane (W), Maharashtra, 400607
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
4290177  11/09/2019
UMANG CHOPRA
trading as :GRANTH AQUA
UMARKOTE ROAD, NEAR PALARI TALAB, PALARI, KONDAGAON PIN:- 494226
Proposed to be Used
MUMBAI
BOTTLED WATER INCLUDED ONLY IN CLASS 32
LAANGZA WATERS PVT. LTD.
84-A, 2ND FLOOR, BHARAT NAGAR, NEW FRIENDS COLONY, DELHI-110025, INDIA
A company Incorporated under Indian Companies Act, 1956

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Used Since :09/07/2018

DELHI
Packed drinking water; mineral and carbonated bottled water and table water, aerated waters; water (beverages); mineral water (beverages); non-alcoholic beverages; lemonades; fruit juices (beverages); soda water; sherbets (beverages), soft drinks; cola drinks; natural and artificial fruit juice, energy drinks and sport drinks, preparations for making beverage
4295385   17/09/2019
G.RAMAIYA
trading as ;AIYAA AQUA WATER
R.S. 403/1B, 402/2C1,SIRUPAKKAM VILLAGE, SIRUPAKKAM,VEPPUR TALUK,CUDDALORE-606 108. INDIA
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
ASSERT DRIVE
4295562   17/09/2019
B.V. BIOCORP PRIVATE LIMITED
VENKATESHWARA HOUSE S.NO.114/A/2, PUNE - SINHAGAD ROAD, PUNE - 411030.
Proposed to be Used
To be associated with:
4050698
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUP AND OTHER PREPARATIONS FOR MAKING BEVERAGES
ASSERT CHIC 'O' HOLIC

4295563  17/09/2019
B.V. BIOCORP PRIVATE LIMITED
VENKATESHWARA HOUSE S.NO.114/A/2, PUNE - SINHAGAD ROAD, PUNE - 411030.

Proposed to be Used
To be associated with:
4050698

MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES;
SYRUP AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4296160    17/09/2019
GO NATURO AGRO FOODS PVT. LTD.
PLOT NO. 44, TIRUPATI VIHAR, MANYAWAS, MANSAROVAR, JAIPUR-302020 RAJASTHAN
A private limited company and trader

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Used Since :02/09/2019

AHMEDABAD

mineral and aerated waters and other non-alcoholic drinks
4296734 18/09/2019
M/S. NAVABHARAT LIMITED
Uppalameta, Jangareddygudem, West Godavari District -534447, Andhra Pradesh, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
OWAO

4297403    18/09/2019

MAYUR HARISHBHAI RATHOD TRADING AS SIDDHESHWAR AGRO CENTRE
At&Po. Bhambha (Rajput Faliya), Ta. Dharampur, Dist. Valsad, Gujarat -396050
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Beverages.
SKYSIP

4297710  19/09/2019
UDYSKY INDUSTRIES PRIVATE LIMITED
PLOT NO-7,UDAY NAGAR COLONY,VILLAGE UNDAL,HALAWAR,RAJSTHAN-326023
PVT. LTD.

Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007

Proposed to be Used
AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4298479   19/09/2019
MERAKI HERBAL LLP
B-6/5, LOCAL SHOPPING CENTRE, SAFDARJUNG ENCLAVE, NEW DELHI –110065.
A Limited Liability Partnership Firm
Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078
Used Since :03/08/2018
DELHI
Syrups For Beverages.
4299454  20/09/2019
SHUBHA T.M Sole Proprietor of AVID NUTRILABS
NO. 25 100 FT ROAD, BTM 2ND STAGE BANGALORE - 560076
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4300132  21/09/2019
VIJAY NAGAR PROPRIETOR OF M/S. SWASTIK TRADING
A-6 / 181 A, PASCHIM VIHAR, NEW DELHI, DELHI-110063
Proprietorship Firm
Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan
Proposed to be Used
DELHI
NON-ALCOHOLIC BEVERAGES, BEVERAGES (NON-ALCOHOLIC -), SQUASHES [NON-ALCOHOLIC BEVERAGES], FRUIT BEVERAGES (NON-ALCOHOLIC), DRINKS (NON-ALCOHOLIC), NON-ALCOHOLIC DRINKS
4303569  25/09/2019
MD. NURUL ISLAM PROPRIETOR OF GOLDEN AQUATECH,
Village Jhunka, P.o. Jhunka, Para Dakshinpara, P.S. Beldanga-(District Murshidabad)-742134(West Bengal)(India);
Proprietorship Firm
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER.
4306149  27/09/2019
SIDDHARTH HASMUKH KHABYA SOLE PROPRIETOR OF SHK & CO.
317, Oberon, New City Light BRTS Road, Vesu, Surat-305007 (Gujarat)
Single Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR ,GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD , SURAT-2
Proposed to be Used
AHMEDABAD
Drinking Water, Non Alcoholic drinks, Aerated Water Beverages, Lemonades, Smoothies, Vegetables and Fruits Juice, Syrups and Pulp for Beverages
4306180   27/09/2019
SHELKE BEVARAGES PVT LTD
1ST FLOOR, 101 SUYOG FUSION APT., OPPOSITE MADHUBAN HOTEL, DHOLE PATIL ROAD, PUNE 411001.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
To be associated with:
3032957

MUMBAI
Mineral water, aerated water, soda water and Fruit juices
4306182  27/09/2019
SHELKE BEVARAGES PVT LTD
1ST FLOOR, 101 SUYOG FUSION APT., OPPOSITE MADHUBAN HOTEL, DHOLE PATIL ROAD, PUNE 411001.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013
Used Since : 27/11/2008
To be associated with:
3032957
MUMBAI
Mineral water, aerated water, soda water, and Fruit juices under Class 32
4306183   27/09/2019
VOSCO BEVERAGES PRIVATE LTD
574 SECTOR 45 GURGAON 122003
MANUFACTURING
PRIVATE LIMITED FIRM
Proposed to be Used
DELHI
BEER AND BEVERAGES
FLOSIL

4308138  30/09/2019
GOODRICH GASKET PRIVATE LIMITED
trading as ;GOODRICH GASKET PRIVATE LIMITED
NO.40,VELICHAI VILLAGE,KELAMBAKKAM-VANDALUR ROAD,CHENNAI-600048. TAMILNADU,INDIA.
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
R SUBRAMONIAM
Flat No.101:4-A Block,DOSHI ETOPIA-1,PERUNGUDI,CHENNAI-600 096

Proposed to be Used
CHENNAI
BEERS;MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES;FRUIT BEVERAGES AND FRUIT
JUICES;SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
ALPINESTAR WATER INNOVATION PVT. LTD.
F-102, GF, F/PORATION, KH. NO. 771/384, SHAHEEN BAGH, A.F. ENCLAVE, PART-2, OKHLA, NEW DELHI-110025

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
PACKAGED DRINKING WATER.
KUPINDHARA
4308827 30/09/2019
AJINKYARANA RAJAN PATIL
trading as; LOKNETE BABURAO PATIL AGRO INDUSTRIES LTD
A/P- Angar, Tal Mohol, District - Solapur
MANUFACTURER & TRADER
PROPRIETOR
Proposed to be Used
MUMBAI
packaged drinking water
APTA VALLEY
4312779  04/10/2019
APTA VALLEY PRIVATE LIMITED
KALLIPPARA, PACHA P.O. PALODE, THIRUVANANTHAPURAM-695543, KERALA, INDIA.
BODY INCORPORATED
Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No.42, VGP PARIJATHAM TRUST, VGP SALAI,SAIDAPET CHENNAI-15
Proposed to be Used
CHENNAI
Packaged Drinking Water
G. M. TAIGO
4313116    05/10/2019
G. M. BREWERIES LIMITED
GANESH NIWAS, S. VEER SAVARKAR MARG, PRABHADEVI, MUMBAI - 400 025
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2211231

MUMBAI
BEER, ALE AND PORTER; MINERAL AND AERATED WATERS, PACKAGED DRINKING WATER AND OTHER NON
ALCOHOLIC DRINKS; SOFT DRINKS; SODA WATER; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES;
FRUIT EXTRACTS, NON ALCOHOLIC; FRUIT DRINKS AND FRUIT JUICES; VEGETABLE JUICE (BEVERAGES).
G. M. TAI-GO

4313117 05/10/2019

G. M. BREWERIES LIMITED
GANESH NIWAS, S. VEER SAVARKAR MARG, PRABHADEVI, MUMBAI - 400 025
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
589225, 2211231

MUMBAI
BEER, ALE AND PORTER; MINERAL AND AERATED WATERS, PACKAGED DRINKING WATER AND OTHER NON ALCOHOLIC DRINKS; SOFT DRINKS; SODA WATER; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES; FRUIT EXTRACTS, NON ALCOHOLIC; FRUIT DRINKS AND FRUIT JUICES; VEGETABLE JUICE (BEVERAGES).
G. M. TAIHO

4313118   05/10/2019

G. M. BREWERIES LIMITED
GANESH NIWAS, S. VEER SAVARKAR MARG, PRABHADEVI, MUMBAI - 400 025
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2211231

MUMBAI
BEER, ALE AND PORTER; MINERAL AND AERATED WATERS, PACKAGED DRINKING WATER AND OTHER NON
ALCOHOLIC DRINKS; SOFT DRINKS; SODA WATER; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES;
FRUIT EXTRACTS, NON ALCOHOLIC; FRUIT DRINKS AND FRUIT JUICES; VEGETABLE JUICE (BEVERAGES).
G. M. THAI-GO

4313119   05/10/2019

G. M. BREWERIES LIMITED
GANESH NIWAS, S. VEER SAVARKAR MARG, PRABHADEVI, MUMBAI - 400 025
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2211231

MUMBAI
BEER, ALE AND PORTER; MINERAL AND AERATED WATERS, PACKAGED DRINKING WATER AND OTHER NON
ALCOHOLIC DRINKS; SOFT DRINKS; SODA WATER; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES;
FRUIT EXTRACTS, NON ALCOHOLIC; FRUIT DRINKS AND FRUIT JUICES; VEGETABLE JUICE (BEVERAGES).
G. M. THAI-HO

4313120  05/10/2019
G. M. BREWERIES LIMITED
GANESH NIWAS, S. VEER SAVARKAR MARG, PRABHADEVI, MUMBAI - 400 025
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2211231

MUMBAI
BEER, ALE AND PORTER; MINERAL AND AERATED WATERS, PACKAGED DRINKING WATER AND OTHER NON
ALCOHOLIC DRINKS; SOFT DRINKS; SODA WATER; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES;
FRUIT EXTRACTS, NON ALCOHOLIC; FRUIT DRINKS AND FRUIT JUICES; VEGETABLE JUICE (BEVERAGES).
4313126  05/10/2019
G. M. BREWERIES LIMITED
GANESH NIWAS, S. VEER SAVARKAR MARG, PRABHADEVI, MUMBAI - 400 025
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2211231

MUMBAI
BEER, ALE AND PORTER; MINERAL AND AERATED WATERS, PACKAGED DRINKING WATER AND OTHER NON ALCOHOLIC DRINKS; SOFT DRINKS; SODA WATER; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES; FRUIT EXTRACTS, NON ALCOHOLIC; FRUIT DRINKS AND FRUIT JUICES; VEGETABLE JUICE (BEVERAGES).
4313127  05/10/2019
G. M. BREWERIES LIMITED
GANESH NIWAS, S. VEER SAVARKAR MARG, PRABHADEVI, MUMBAI - 400 025
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
BEER, ALE AND PORTER; MINERAL AND AERATED WATERS, PACKAGED DRINKING WATER AND OTHER NON
ALCOHOLIC DRINKS ; SOFT DRINKS; SODA WATER; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES;
FRUIT EXTRACTS, NON ALCOHOLIC; FRUIT DRINKS AND FRUIT JUICES; VEGETABLE JUICE (BEVERAGES).
4313128   05/10/2019
G. M. BREWERIES LIMITED
GANESH NIWAS, S. VEER SAVARKAR MARG, PRABHADEVI, MUMBAI - 400 025
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
BEER, ALE AND PORTER; MINERAL AND AERATED WATERS, PACKAGED DRINKING WATER AND OTHER NON
ALCOHOLIC DRINKS; SOFT DRINKS; SODA WATER; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES;
FRUIT EXTRACTS, NON ALCOHOLIC; FRUIT DRINKS AND FRUIT JUICES; VEGETABLE JUICE (BEVERAGES).
Hill Premium

4313680    05/10/2019
SPECIALISED ANILA FOODS PRIVATE LIMITED
#7-1369/2, Ground Floor, Indira Malla Reddy Nagar, Kalikiri, Andhra Pradesh- 517234
Goods and Services Provider

Address for service in India/Attorney address:
KRISHNA GRANDHI
Plot No. 82, Road No. 5 Prashasan Nagar, Jubilee Hills Hyderabad - 500096, Telangana, India

Proposed to be Used
CHENNAI
Water and non-alcoholic beverages, including drinking water, aerated water, mineral water, soda water, filtered water, still water, and table water.
BSB GLADIUS NO. 1 GOLD RESERVA RUM
4313708 05/10/2019
BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED 418, DLF PRIME TOWERS OKHLA PHASE-1, NEW DELHI-110020
Body Incorporate
Address for service in India/Attorney address:
ABHILASH SHUKLA
Yajur Bhalla, D-52, Panchsheel Enclave, New Delhi-110017
Proposed to be Used
To be associated with:
3712066
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
DAIKO

4313955  07/10/2019
DAIKO FOODS (OPC) PVT LTD
Plot No- A10/6+5B, Sachin Udyog Vikas Mandal Vanz Chorasi,Surat -394230
Private Limited (OPC)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
AHMEDABAD
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
ENVIROFOODS

4314327  07/10/2019
SADANAND JAGANNATH DESHPANDE
FLAT NO.105 & 106, SHREE VIDYA LAXMI CO-OP- HSG SOC LANE NO. 1, HAPPY COLONY, KOTHrud, PUNE - 411038, MAHARASHTRA, INDIA
SOLE APPLICANT

Address for service in India/Agents address:
MAKHJIA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
EMILTUS

4314332  07/10/2019

SADANAND JAGANNATH DESHPANDE
FLAT NO.105 & 106, SHREE VIDYA LAXMI CO-OP- HSG SOC., LANE NO. 1, HAPPY COLONY, KOTHrud, PUNE - 411038,
MAHARASHTRA, INDIA
SOLE APPLICANT

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used

MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
Barud Dark Rum

4314666   07/10/2019
SACHIN VISHWANATHAN NAIK
503,Junaswada, Mandrem, North Goa- 403527
Natural Person

Address for service in India/Attorney address:
ABRISE LEGAL
E 712,Crystal Plaza, New Link road, Opp. Infiniti Mall, Andheri west, Mumbai 400 053

Proposed to be Used
MUMBAI
Beer and brewery products; non-alcoholic beverages
4314743  08/10/2019
PRAMOD KUMAR SINGH S/O SRI ARJUN SINGH
16, SHAPERS HOUSE, GURU GORAKHNATH MARG, NEAR VINEET KHAND 5 CROSSING (KHARAGPUR CROSSING)
GOMTI NAGAR, LUCKNOW-226010 UTTAR PRADESH INDIA
Individual
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
WATERS, PACKAGE DRINKING WATER, MINERAL AND AERATED WATERS, BEERS AND OTHER NON-ALCOHOLIC
DRINKS; SOFT DRINKS, FRUIT DRINKS AND FRUIT JUICES AND BEVERAGES PREPARATIONS
ZIPAQUA
4316064  09/10/2019
ANJUM ZUBER QURESHI
Room No. 1, Qureshi Manzil Kolsewadi, Near Ashish Nursing Home, Katemanivali, Thane-421306, Maharashtra, India.
Individual
Address for service in India/Agents address:
AMIT JAIN
267-271, Kanak Chambers, Office No.10, Kalbadevi Road, Mumbai-400002.
Proposed to be Used
MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages as covered under class 32
YOUNG HILL ANYTIME JUICE

4317871   11/10/2019

MD. WASIM ALI
360, THIRD FLOOR, NEAR B B M DEPOT, INDIRA VIHAR, DR. MUKHERJEE NAGAR, NORTH WEST DELHI, DR.
MUKHERJEE NAGAR DELHI-110009,INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
To be associated with:

3821715

DELHI
FRUIT JUICES / FRUIT JUICE, FRUIT NECTARS, NON-ALCOHOLIC, GINGER BEER / GINGER ALE, GRAPE MUST,
UNFERMENTED, NON-ALCOHOLIC HONEY-BASED BEVERAGES, PREPARATIONS FOR MAKING AERATED WATER,
AERATED WATER, ALOE VERA DRINKS, NON-ALCOHOLIC, APERITIFS, NON-ALCOHOLIC, BEER, BEER WORT, BEER-
BASED COCKTAILS, PREPARATIONS FOR MAKING BEVERAGES, NON-ALCOHOLIC BEVERAGES, CIDER, NON-
ALCOHOLIC, COCKTAILS, NON-ALCOHOLIC, ESSENCES FOR MAKING BEVERAGES, EXTRACTS OF HOPS FOR MAKING
BEER, NON-ALCOHOLIC FRUIT EXTRACTS, NON-ALCOHOLIC, FRUIT JUICE BEVERAGES, ISOTONIC FBEVERAGES,
KVASS [NON-ALCOHOLIC BEVERAGES], LEMONADES, PREPRATIONS FOR MAKING LIQUEURS, LITHIA WATER, MALT
BEER, MALT WORT, MILK OF ALMONDS [BEVERAGE], MINERAL WATER [BEVERAGES], PREPARATIONS FOR MAKING
MINERAL WATER, MUST, ORGEAT, PASTILLES FOR EFFERVESCING BEVERAGES, PEANUT MILK [NON-ALCOHOLIC
BEVERAGE], POWDERS FOR EFFERVESCING BEVERAGES, SARSAPARILLA [NON-ALCOHOLIC BEVERAGE],
SMOOTHIES, SODA WATER SOYA-BASED BEVERAGES, OHTER THAN MILK SUBSTITUTES, SYRUPS FOR BEVERAGES,
SYRUPS FOR LEMONADE, TABLE WATERS, TOMATO JUICE [BEVERAGE], VEGETABLE JUICES [BEVERAGES],
WATERS [BEVERAGES], WHEY BEVERAGES (CLASS -32)
Priority claimed from 23/05/2013; Application No. : 011840428 ;European Union

2577222 07/08/2013
SOCIETE DES PRODUITS D'ARMAGNAC
ROUTE DE CAZAUBON-32800 EAUZE-FRANCE
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF FRANCE

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

To be associated with:
2493220, 2567990

DELHI
BRANDIES, NAMELY EXCLUSIVELY ARMAGNAC.
2833327  28/10/2014
VR ASSET MANAGEMENT PTE. LTD.
10 MARINA BOULEVARD, #16-03, MARINA BAY FINANCIAL CENTRE, SINGAPORE (018983)
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SARC ASSOCIATES PVT. LTD
129, DDA SITE-1, NEW RAJINDER NAGAR, NEW DELHI-60
Used Since : 18/03/2010

DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
2886604    21/01/2015
RAJARAMBAPU PATIL SAHAKARI SAKHAR KARKHANA LTD
RAJARAMNAGAR, POST-SAKHARALE, TAL-WALWA, DIST-SANGLI.
MANUFACTURER AND MERCHANT
A LIMITED COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :15/01/2015
To be associated with:
2842645
MUMBAI
COUNTRY LIQUORS, (SPIRITOUS) WINES, SPIRITS(BEVERAGES), WHISKY, BRANDY, GIN. RUM AND VODKA IN CLASS 33
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTER.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2842645.
MORNING STAR

3047301    04/09/2015
I.MANOJ RUPANI
trading as ;EAGLE DISTILLERIES
2-13(10) GROUND FLOOR, D.N.R.TOWERS, KOTIREDDY CIRCLE, CUDDPAH, ANDRA PRADESH - 516001
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
SANKALP DALAL
B-104 Westend Heights, DLF Phase 5, Gurgaon, Haryana 122009
Used Since :01/08/2011

CHENNAI
WHISKY
FARMER’S

3269244   25/05/2016

CHATHAM IMPORTS, INC.
245 Fifth Avenue, New York, New York 10016, U.S.A.

Manufacturers
A New York corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Alcoholic beverages.
3374571  28/09/2016
OASIS COMMERCIAL PVT. LTD.
Village Jatwar, Tehsil Naraingarh, Distt: Ambala (HARYANA)
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050
Used Since :20/09/2016
DELHI
LIQUORS INCLUDING WHISKY, RUM, GIN AND BRANDY INCLUDED IN CLASS 33
NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER APPEARING ON LABEL...
IMPERIAL GOLD

3465714  25/01/2017
SH. JAGDISH CHANDRA AGARWAL
C-115 MANSAROVAR GARDEN NEW DELHI-110015
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS) SUCH AS WHISKY, BRANDY, GIN, RUM, VODKA INCLUDED IN CLASS 33.
BETTER WITH PRIME

Priority claimed from 02/08/2016; Application No. : 87124336 ;United States of America

AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Manufacturer and Merchant
a corporation organized under the laws of the State of Nevada, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Alcoholic beverages except beer; wine; sake; bourbon, brandy, gin, rum, scotch, tequila, whiskey, vodka; alcoholic cocktail mixes; potable spirits; distilled spirits.
ONE CHANCE

3843922  26/05/2018

MR. RAVI VARMA NADIMPALLI, PROPRIETOR OF M/S R V INTERNATIONAL
FLAT NO. P1, ANNAPOORNA RESIDENCY, 5TH FLOOR, MALLAMPET, QUTUBULLAPUR, HYDERABAD - 500075,
TELANGANA.
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
SPIRITS AND LIQUORS
TANGO

3928061 28/08/2018

BRIHAN KARAN SUGAR SYNDICATE PVT. LTD.
B-102, DAFFODILS, WING-B, HIRANANDANI GARDENS, A.S. ROAD, POWAI, MUMBAI-400076, AS WELL AS, CORPORATE OFFICE AT 2nd FLOOR, OFFICE NO. S-5, STAR ZONE MALL, E-1 BLDG, NASHIK - PUNE ROAD, NASHIK-422101
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :02/05/1996

MUMBAI

ALCOHOLIC BEVERAGES INCLUDING, LIQUORS, COUNTRY LIQUORS, WHISKY, BRANDY, GIN, RUM, VODKA, WINES AND SPRITS (BEVERAGES) IN CLASS 33.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1051107..
SCOTTISH LEADER

4007853  26/11/2018

DISTELL INTERNATIONAL LIMITED
8 Milton Road, College Milton North, East Kilbride, Glasgow G74 5BU, United Kingdom.
A company organised and existing under the laws of United Kingdom.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Scotch Whisky.
4072202  30/01/2019
KOLHAPUR SUGAR MILLS LTD
3045, E-WARD, VIKRAM NAGAR, KOLHAPUR - 416 005
LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
MUMBAI
LIQUORS OF ALL KINDS INCLUDING COUNTRY LIQUORS, WINES, SPIRITS (BEVERAGES), WHISKY, BRANDY, GIN, RUM AND VODKA BEING GOODS INCLUDED IN CLASS 33

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESHI DARU and other descriptive matter.
4129202    26/03/2019
ROCK AND STORM DISTILLARIES (P) LTD.
JAKHAL LEHRAGAGA ROAD, VILL CHAJJI, TEHSIL SUNAM, DIST SANGRUR
A Company Duly incorporated under the Indian Company Law
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :10/03/2014
DELHI
ALCOHOLIC BEVERAGES, WHISKY EXCEPT BEER
LEONARA ENTERPRISES LLP
NAVA SAHYADRI SOCIETY,S NO 44 PL 12 KARVE NAGAR KOTHrud,PUNE,Pune,Maharashtra,411052,
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
NEHA SUHAS PATIL
15, Prarambh, Attrey Society,Near Deep Bunglow Chowk,Model Colony, Pune-411016.

Proposed to be Used
MUMBAI
Manufacturing of Alcoholic beverages

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4236765    16/07/2019
M/S BAGGA DISTILLERIES (HYD) PVT. LTD
#34B Satamrai Village, Shamshabad Mandal, Ranga Reddy Disrtrict, Telagana-501323, India
A Company registered under the companies Act 1956.

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #. 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used
CHENNAI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages.
4254111  02/08/2019
UNIVERSAL BRANDS CORPORATION
B-12, Panchsheel Vihar, Khirki Extention
Partnership Firm
Address for service in India/Attorney address:
SACHIN MEHTA
D-86, LGF, Kalkaji, Delhi
Proposed to be Used
DELHI
LIQUOR, WINE, WHISKY AND BRANDY INCLUDED IN CLASS 33
4268110 19/08/2019
ROYAL DISTILLERY PRIVATE LIMITED
(A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.)
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.
Used Since:01/04/1982
To be associated with:
3050216, 3494539
AHMEDABAD
WHISKY, BRANDY, RUM, GIN, VODKA, WINES, SPIRITS AND LIQUEURS INCLUDING INDIAN MADE FOREIGN LIQUOR BEING GOODS INCLUDED IN CLASS – 33.
ZION

4274294  24/08/2019
ABHISHEK DEEPAK AGARWAL
3F, UBEKA HOUSE, LANE 6, NEW AIRPORT ROAD, PUNE-411032
INDIVIDUAL

Address for service in India/Attorney address:
RAJESHREE DESAI
C-2, 603/604, HIGHLAND PARK CHS, MULUND COLONY ROAD, MULUND WEST, MUMBAI-400082

Proposed to be Used
MUMBAI
anise [liqueur], anisette [liqueur], aperitifs*, arrack [arak] / arak [arrack], baijiu Chinese distilled alcoholic beverage],
alcoholic beverages, except beer, alcoholic beverages containing fruit, bitters, brandy, cider, cocktails*, curacao,
digesters liqueurs and spirits], distilled beverages, alcoholic essences, alcoholic extracts, fruit extracts, alcoholic,
liqueurs, peppermint liqueurs, pre-mixed alcoholic beverages, other than beer-based, rum, sake, spirits [beverages],
vodka, whisky
Trade Marks Journal No: 1925, 28/10/2019 Class 33

4292982 13/09/2019

THYAGARAJ.C S/O CHIKANNA.T.K
#905, 9th Cross, SBM Colony, BSK 1st Stage, Bangalore – 560 050, Bangalore – 560 050
Individual

Address for service in India/Attorney address:

N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Used Since: 13/03/2015

CHENNAI

Alcoholic beverages, Alcoholic extracts, Arrack, Alcoholic Beverages containing fruit, Brandy, Cocktails, Curacao, Distilled beverages, Gin, Liqueurs, Peppermint liqueurs, Perry, Rice alcohol, Rum, Sake, Spirits, Vodka, Whisky Wine being included in class 33.
4297535  18/09/2019
ASUKU INDIA PRIVATE LIMITED
First Floor, The Great Eastern Centre, 70, Behind IFCI Tower, Nehru Place, New Delhi, Delhi 110019
Company incorporated under the provisions of the Companies Act, 2013
Address for service in India/Agents address:
KNM & PARTNERS
2ND FLOOR, AALIANZ HOUSE, 273, CAPT. GAUR MARG, NEW DELHI-110 065

Proposed to be Used
To be associated with:
4255577
DELHI
Alcoholic beverages
4302529    24/09/2019
SEVEN PEAKS WINERY PRIVATE LIMITED
SEVEN PEAKS WINERY PRIVATE LIMITED, G-4, LAXMI PLAZA, GOLE COLONY, NASHIK 422001, MAHARASHTRA INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
JYOTI PANDEY
Office No.8, Surkan Arcade, Cidco Service Road, Nr Hdfc Bank, Cidco, Nashik 422009

Proposed to be Used
MUMBAI
WINE
4304121   25/09/2019
Guangzhou Nanao Trading Co., Ltd.
Room 603, Block B, No. 35, Sicheng Road, Tianhe District, Guangzhou City, Guangdong Province, China.
A LIMITED LIABILITY COMPANY INCORPORATED UNDER THE LAWS OF PEOPLE'S REPUBLIC OF CHINA.

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Cocktails; Wine; Whisky; Alcoholic beverages (except beer); Alcoholic beverages containing fruit; Rice alcohol; Rum; Vodka; Baijiu (Chinese distilled alcoholic beverage); Yellow rice wine.
4306900  28/09/2019
SULA VINEYARDS PRIVATE LIMITED
901 Hubtown Solaris, N. S. Phadke Marg, Andheri (East), Mumbai – 400069
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
1574630, 1609569, 4243890
MUMBAI
Wines, spirits, liquors and alcoholic beverages
4306901  28/09/2019
SULA VINEYARDS PRIVATE LIMITED
901 Hubtown Solaris, N. S. Phadke Marg, Andheri (East), Mumbai – 400069
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
1574630, 1609569, 4243890

MUMBAI
Wines, spirits, liquors and alcoholic beverages
4308978   01/10/2019
GIRIRAJ ENTERPRISES
MALPANI HOUSE, I.G. MARG, SANGAMNER- 422 605, AHMEDNAGAR, MAHARASHTRA
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
4311757  04/10/2019
VINTAGE BOTTLERS PVT LTD
3078/79, B-WING, OBEROI GARDEN ESTATE, CHANDIVLI FARMS ROAD, CHANDIVLI, ANDHERI (EAST), MUMBAI-400072
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049
Used Since :01/08/2019
MUMBAI
ALCOHOLIC BEVERGES, BRANDY, RUM & WHISKY
4311761 04/10/2019
VINTAGE BOTTLERS PVT LTD
3078/79, B-WING, OBEROI GARDEN ESTATE, CHANDIVLI FARMS ROAD, CHANDIVLI, ANDHERI (EAST), MUMBAI-400072
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049
Used Since: 01/01/2018
MUMBAI
ALCOHOLIC BEVERAGES, BRANDY, RUM & WHISKY.
4311788  04/10/2019
VINTAGE BOTTLERS PVT LTD
3078/79, B-WING, OBEROI GARDEN ESTATE, CHANDIVLI FARMS ROAD, CHANDIVLI, ANDHERI (EAST), MUMBAI-400072
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049
Used Since :01/04/2015
MUMBAI
ALCOHOLIC BEVERAGES, BRANDY , RUM & WHISKY.
G. M. TAIGO
4313121  05/10/2019
G. M. BREWERIES LIMITED
GANESH NIWAS, S. VEER SAVARKAR MARG, PRABHADEVI, MUMBAI - 400 025
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
473747, 475089, 740753, 2211232

MUMBAI
ALCOHOLIC BEVERAGES (EXCEPT BEER); LIQUOR (DISTILLED); FLAVOURED LIQUORS (ALCOHOLIC BEVERAGES); DESI DARU (ALCOHOLIC BEVERAGES); WHISKY, WINE, RUM, VODKA, BRANDY, GIN, MALT WHISKY, ALCOHOLIC ENERGY DRINKS; ALCOHOLIC FRUIT BEVERAGES.
G. M. TAI-GO

4313122 05/10/2019
G. M. BREWERIES LIMITED
GANESH NIWAS, S. VEER SAVARKAR MARG, PRABHADEVI, MUMBAI - 400 025
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
473747, 475089, 490942, 490944

MUMBAI
ALCOHOLIC BEVERAGES (EXCEPT BEER); LIQUOR (DISTILLED); FLAVOURED LIQUORS [ALCOHOLIC BEVERAGES]; DESI DARU (ALCOHOLIC BEVERAGES); WHISKY, WINE, RUM, VODKA, BRANDY, GIN, MALT WHISKY, ALCOHOLIC ENERGY DRINKS; ALCOHOLIC FRUIT BEVERAGES.
G. M. TAIHO

4313123   05/10/2019
G. M. BREWERIES LIMITED
GANESH NIWAS, S. VEER SAVARKAR MARG, PRABHADEVI, MUMBAI - 400 025
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
473747, 475089, 490942, 740753

MUMBAI
ALCOHOLIC BEVERAGES (EXCEPT BEER); LIQUOR (DISTILLED); FLAVOURED LIQUORS [ALCOHOLIC BEVERAGES];
DESI DARU (ALCOHOLIC BEVERAGES); WHISKY, WINE, RUM, VODKA, BRANDY, GIN, MALT WHISKY, ALCOHOLIC
ENERGY DRINKS; ALCOHOLIC FRUIT BEVERAGES.
G. M. THAI-GO

4313124  05/10/2019
G. M. BREWRIES LIMITED
GANESH NIWAS, S. VEER SAVARKAR MARG, PRABHADEVI, MUMBAI - 400 025
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

To be associated with:
473747, 475089, 740753, 2211232

MUMBAI
ALCOHOLIC BEVERAGES (EXCEPT BEER); LIQUOR (DISTILLED); FLAVOURED LIQUORS [ALCOHOLIC BEVERAGES]; DESI DARU (ALCOHOLIC BEVERAGES); WHISKY, WINE, RUM, VODKA, BRANDY, GIN, MALT WHISKY, ALCOHOLIC ENERGY DRINKS; ALCOHOLIC FRUIT BEVERAGES.
G. M. THAI-HO
4313125  05/10/2019
G. M. BREWERIES LIMITED
GANESH NIWAS, S. VEER SAVARKAR MARG, PRABHADEVI, MUMBAI - 400 025
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
To be associated with:
473747, 475089, 490942, 740753, 2211232
MUMBAI
ALCOHOLIC BEVERAGES (EXCEPT BEER); LIQUOR (DISTILLED); FLAVOURED LIQUORS (ALCOHOLIC BEVERAGES);
DESI DARU (ALCOHOLIC BEVERAGES); WHISKY, WINE, RUM, VODKA, BRANDY, GIN, MALT WHISKY, ALCOHOLIC
ENERGY DRINKS; ALCOHOLIC FRUIT BEVERAGES.
SVWD'S BOTTLE 9

4313351 05/10/2019
M/S SREE VENKATESHWARA WINERY AND DISTILLERY PVT LTD
H.NO. 8-3-1115, PLOT NO-5 JYothi Magnum, Keshava Nagar Colony, Srinagar Colony Road Hyderabad - 500073.
A Company registered under the companies Act 1956.

Address for service in India/Agents address:
R. V. R ASSOCIATES.

Proposed to be Used
CHENNAI
ALCOHOL, ALCOHOLIC BEVERAGES, ALCOHOLIC EXTRACTS, LIQUEUR, BITTERS, BRANDY, COCKTAILS, GIN, RUM, VODKA, WHISKY, WINE,
BSB GLADIUS NO.1 GOLD RESERVA RUM

4313707  05/10/2019
BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED 418, DLF PRIME TOWERS OKHLA PHASE-1, NEW DELHI-110020
Body Incorporate

Address for service in India/Attorney address:
ABHILASH SHUKLA
Yajur Bhalla, D-52, Panchsheel Enclave, New Delhi-110017

Proposed to be Used
To be associated with:
3703771
DELHI
Alcoholic Beverages (except bear)
CHOWKIDAR’S CHOICE
4313749  06/10/2019
M/S. DUNNAGE SPIRITS PVT LTD
PLOT NO-N3/12, IRC VILLAGE, NAYAPALLI, BHUBANESWAR, PIN-751015, ODISHA
Managing Director
Address for service in India/Attorney address:
UTKAL TRADE MARK SERVICES
PLOT NO.349,AT-RAJENDRA NAGAR, PO, MADHUPATANA, CUTTACK-753010, ODISHA
Used Since : 22/04/2019
KOLKATA
Alcoholic Beverages
ORIGINALARCHIT

2661194    17/01/2014
VINOD KUMAR
477/7, RATIA ROAD, TOHANA DISTRICT, FATHEHABAD, HARYANA
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :07/02/2002
DELHI
CHEWING TOBACCO, TOBACCO, SMOKER"S ARTICLES AND MATCHBOX INCLUDED IN CLASS 34
RESPECT
2857711  06/12/2014
M/S AM.P.PAN PRODUCTS PVT. LTD.,
trading as ;M/s Am.p.pan Products Pvt. Ltd.,
Tiwari Farm, Jabroli, Mohanlal Ganj, Lucknow (U.P.).
Manufacturers and Merchants
( A company duly incorporated under Indian Companies Act, 1956)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/08/2012
DELHI
Tobacco , article of tobacco and gutkha.
MR. SURESH PRASAD
trading as ;CHINGARI BIRI FACTORY
ROAD NO.2,WARD NO.31,SITALA PARA,PO,SILIGURI BAZAR,SILIGURI,PIN-734005
MANUFACTURER & MERCHANT
Used Since :01/08/2014
KOLKATA
BIRI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
2945660    20/04/2015
SOUZA CRUZ LTDA
trading as ;SOUZA CRUZ LTDA
Rua Candelaria, 66 Rio de Janeiro, RJ, Brazil.
Manufacturers
A company organised and existing under the laws of Brazil.
Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014
Proposed to be Used
DELHI
Cigarettes; tobacco; tobacco products; lighters; matches; smokers’ articles.
It is a condition of registration that the colours as shown on the representation affixed to the form of application as enclosed are claimed as a feature of the mark.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2945659.
2968649  21/05/2015
ZAHID HUSAIN
trading as : ZAHID HUSAIN
A-262 CHAUHAN BANGAR JAFFRABAD ROAD, GALI NO. 3, 5 DELHI
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.
Used Since : 19/05/2015
DELHI
BIDI
R.S.
RUBY STAR

3035785   19/08/2015
SH. R.K. GUPTA (HUF)
A-105 SURAJ MAL VIHAR DELHI 110092
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
S. M. GUPTA & CO.
262, LAWYERS CHAMBERS, CRIMINAL SIDE, TIS HAZARI COURT, DELHI - 110 054.
Used Since :23/11/1985
DELHI
GUTKHA, ZARDA , KHAINI ALL BEING GOODS
TAZA

3049625  08/09/2015
MAHBOOB ALAM
trading as ;SHIBA INDUSTRIES TOBACCO PRODUCTS
M ALIKPURA, POST YUSUFPUR MOHAMMADABAD, DISTRICT GHAZIPUR -233227, UTTAR PRADESH.
MANUFACTURER AND MERCHANTS

Address for service in India/Agents address:
LONDON TRADE MARK.
1, ARYA SAMAJ MANDIR ROAD, LUCKNOW - 226 018,INDIA.
Used Since :01/08/2015

DEHILI
CHEWING TOBACCO, DOHRA.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2549038.
ALBELI

3112755  02/12/2015
AMAR TRADEMARK LLP
A-41, NARAINA INDUSTRIAL AREA, PHASE -I, DELHI 110028
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/11/2015

DELHI
CHEWING TOBACCO, ZARDA, KHAINI. GUTKA, OUIWAM, SMOKER ARTICLES INCLUDED IN CLASS 34.
SADAA BAHAAR

3140418 28/12/2015

HITESH AGARWAL
G-163, PREET VIHAR, DELHI
MANUFACTURER & MERCHANT
INDIVIDUAL

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Proposed to be Used
DELHI
Tobacco, raw or manufactured including guthka, khaini & jarda, smokers, articles, matches.
AVDHESH KUMAR CHOUSHIA
B-7, SECTOR-27, NOIDA DISTRICT GAUTAM BUDH NAGAR-201301 U.P.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :21/08/1979
DELHI
TOBACCO AND MATCHES
PT DJARUM
Jalan Jend. A. Yani no. 28, Kudus 59317, Indonesia
Manufacturers
A company organised and existing under the laws of Indonesia.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cigar, cigarettes, e-cigars, e-cigarettes and its smoking articles.
Mark shall be used as substantially represented.
3190160  18/02/2016
PT DJARUM
Jalan Jend. A. Yani no. 28, Kudus 59317, Indonesia
Manuifacturers
A company organised and existing under the laws of Indonesia.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cigar, cigarettes, e-cigars, e-cigarettes, all other tobacco products and its smoking articles.
198809 01/03/2016
PERIMETERS MEDIA PRIVATE LIMITED
7514, SECTOR -D, POCKET-7, VASANT KUNJ, NEW DELHI-110070.
MANUFACTURER & TRADER
Address for service in India/Attorney address:
SCRIBOARD (ADV)
LEVEL 2 ELEGANCE MATHURA ROAD JASOLA NEW DELHI-110025
Used Since :01/04/2012
To be associated with:
3198754
DELHI
TOBACCO, SMOKERS' ARTICLES, MATCHES
MARK SHOULD BE READ AND USE AS A WHOLE.
3213664  18/03/2016
DHOLAKIA TOBACCO PVT. LTD.
SURVEY NO. 268/1/2, BHAVNAGAR - RAJKOT ROAD, SIHOR - 364 240, GUJARAT, INDIA.
MANUFACTURING AND MARKETING
Address for service in India/Attorney address:
KETANA BABARIA
B/137, Harisiddha Park, Nr. Navsarjan School Ranip Ahmedabad-382480
Used Since :31/12/1942
AHMEDABAD
MANUFACTURING AND MARKETING OF SNUFF.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE all descriptive matters.
restriction of goods for sale in the state of GUJARAT & ARJASTHAN only.
VANI 91

3312347  19/07/2016
ATUL KUMAR CHAURASIA
B-2 SURYA NAGAR GHAZIABAD U.P
MANUFACTURERS AND TRADERS

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008

Proposed to be Used
DELHI
CIGARETTES, TOBACCO, CHEWING TOBACCO, GUTKHA, ZARDA, SMOKERS' ARTICLES, MATCHES INCLUDED IN CLASS 34.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2667137.
3368481  22/09/2016
SHARWAN KUMAR
trading as :ASHOKA GENERAL STORE
OLD BUS STAND, OPPOSITE GURUDWARA, SOHNA-122103
TRADER AND MANUFACTURER
Used Since :10/09/2016
DELHI
TABACCO; MATCHES.
EIGHTEEN 63

3419602  25/11/2016
MR. YOUSSEF ANIS MEHIO
trading as ;Mr. Youssef Anis Mehio
Al Zarif, Rachid Nakhle Street, Mehio Building, First Floor, Beirut, Lebanon
Manufacturers & Merchants.
a Lebanese national.

Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Used Since :01/10/2014

To be associated with:
3419601
DELHI
Tobacco; tobacco jars; tobacco pipes; herbs for smoking; hookah, shisha or nargile and its accessories.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:3419601.
PACHWALA
3446470  31/12/2016
SFC FOODS PRIVATE LIMITED
96K/2, KRISHNA GALI NO. 8, MOUJ PUR, DELHI - 110 053, INDIA.
MANUFACTURERS / MERCHANTS.
BODY INCORPORATE
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Proposed to be Used
DELHI
TOBACCO, SMOKERS' ARTICLES, MATCHES.
3465985  25/01/2017
SH. AMAR TULSIYAN
trading as ;M/s Wizard Fragrances
402, Gallantt Landmark, Bank Road, Gorakhpur- 273 001 (U.P.).
Manufacturers and Merchants
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/01/2016
DELHI
Articles of tobacco including chewing tobacco, gutkha, khaini, zarda, smoker articles and match boxes.
SHRIMAL
3526518    15/04/2017
MANOJ SHRIMAL
CH-207, Scheme No.74, Vijay Nagar, Indore (M.P.) Pin-452001
Indian Individual

Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Tobacco, smokers' articles, matches, Cigarettes, Cigars, electronic smoking pipes.
OMKARA

3592786  17/07/2017
MR. SOHANLAL SHARMA
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :22/06/2017

AHMEDABAD
TOBACCO, SMOKERS’ ARTICLES, MATCHES
subject to restriction of the goods for sale in the state of RAJASTHAN only.
3711520  26/12/2017
DHANANJAY RAMESHBHAI PATEL
trading as; RAJANAND TOBACCO AND SNUFF COMPANY
46 GIDC, KANSARI, KHAMBHAT, DIST ANAND 388630 GUJARAT INIDA
Proposed to be Used
AHMEDABAD
TOBACCO SNUFF AND TOBACCO PRODUCTS INCLUDED IN CLASS 34.
subject to restriction of the goods for sale in the state of GUJARAT.
Auto Biri

3726554  13/01/2018

RAMKISHORE BAHETI
M/s. HARSHA TRADING COMPANY AT- PLOT NO. 158, STREET OF GLOBAL PUBLIC SCHOOL, SUBHASH CHOWK, RATANADA, JODHPUR- RAJASTHAN

Proprietorship firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Tobacco; Smokers' articles; (Beedi) Matches in class 34.
3991245  03/11/2018
SOBHRAJ KUKREJA TRADING AS M S AGENCIES
SHOP NO. 2, NILKANTH APARTMENT, NEAR SONARA HALL, ULHASNAGAR 421001, DISTRICT-THANE, MAHARASHTRA.
A Sole Proprietor
Address for service in India/Agents address:
R.K. DEWAN & Co.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :24/06/2010
MUMBAI
SAFETY MATCHES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Meera Chap

4053124  11/01/2019

IMRAN BASHIR SAYYED
Plot No.3 Shital Colony, Govindpura Ahmednagar, Maharashtra - 414001

Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI

Tobacco;
RAJSHREE

4083919  11/02/2019

R. SHANKAR TRADING AS M/S. SHANKAR TRADERS
4/119E, N.G.O. COLONY, KUILTHOPPU, V.C. PURAM, SATTUR-626203, TAMIL NADU
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/04/1998

CHENNAI

SAFETY MATCHES

subject to sale of product in the State of Tamil Nadu only.
4108222  06/03/2019
SANAT KUMAR NAYAK, TRADING AS: BALAJI STORES
DAROGAPARA TIKRAPARA, WARD NO:18, RAIGARH, CG:496001
AN INDIAN PROPRIETOR
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India

Proposed to be Used
MUMBAI
PAN MASALA (AS SUBSTITUTES FOR CHEWING TOBACCO), TENDU LEAVES, GUDHAKU.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.NO EXCLUSIVE RIGHT ON ANY OF THE DESCRIPTIVE MATTERS THEREOF.
KARTHIKEYAN MANISHEKAR, PROPRIETOR OF M/S. VENBA ENTERPRISES
3rd FLOOR, 10, SRI VALLI BUILDING, OLD MADRAS ROAD, NEAR TIN FACTORY, BANGALORE-560016, KARNATAKA, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
TOBACCO, CHEWING TOBACCO, SMOKING TOBACCO, PIPE TOBACCO, LEAF TOBACCO, HAND-ROLLING TOBACCO, MENTHOL PIPE TOBACCO, SPITTOONS FOR TOBACCO USERS, TOBACCO POUCHES, TOBACCO JARS, TOBACCO FILTERS, TOBACCO STICKS, TOBACCO TINS, TOBACCO BOXES, CIGARETTES CONTAINING TOBACCO SUBSTITUTES, NOT FOR MEDICAL PURPOSES.
4137019  04/04/2019
CHHUTULAL KUMAR
VILL + P.O = BAMNIA, P.S-KOTSHILA, DIST-PURULIA, PIN-723213, WEST BENGAL.
POWER OF ATTORNEY
Address for service in India/Agents address:
SHUKLA TRADE MARK COMPANY.
71, CANNING STREET, ROOM NO. C - 518, 5TH FLOOR, BAGRI MARKET, KOLKATA- 700 001.
Used Since :01/04/2015
KOLKATA
BIRI
Golden Paris
4137588   04/04/2019
NAVEEN KUMAR VARMA
65, RADHEY PURI EXTN 1, KRISHNA NAGAR, EAST DELHI, DELHI-110051
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
TOBACCO AND TOBACCO PRODUCTS INCLUDING CIGARS, CIGARETTES AND BIDIS; ALL SUCH RELATED GOODS COVERED UNDER CLASS 34
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4137644 04/04/2019

CHANDRIKABEN PRAKASHBHAI BHANUSHALI TRADING AS M/S.CHANDRIKA EXPORTS
VIMAL DARSHAN ,1 ST FLOOR ,SHOP NO 1,R.R.T. ROAD,MULUND WEST, MUMBAI 400080
Proprietor

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
MUMBAI
CHEWING TOBACCO, ZARDA, KHAINI, QUIWAM, TOBACCO PRODUCTS INCLUDED IN CLASS 34
Trade Marks Journal No: 1925 ,  28/10/2019       Class 34

4139180  05/04/2019
MR. RAKESH KUMAR AGRAWAL
New Address : Ward No.5, Vishwanath Road, Gurudware Ke Pass, Chhatarpur -471001 (M.P.) Old Address : Ward No.9, Sarana Darwaja, Chatrasal Marg, Chhatarpur, Distt,Chhatarpur-471001 (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
TOBACCO; PREPARATION CONTAINING TOBACCO
ICECOOL
4140016 06/04/2019
JITENDRA CHAURASIA
47/34, HATIA, KANPUR 208001, UTTAR PRADESH
Individual

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.

Proposed to be Used
DELHI
CHEWING TOBACCO, KHAINI, UNMANUFACTURED TOBACCO, BIDI, CIGARETTES, SAFETY MATCHES AND SMOKER'S ARTICLES.
KP CLUB ONE

4140300 08/04/2019
KAMLA KANT & COMPANY, LLP
28/114, Pheel Khana, Kanpur-208001, UTTAR PRADESH,
A Limited Liability Partnership Firm

Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh

Proposed to be Used
DELHI
Tobacco and Smoking Products, cigarettes, cigarette tips, cigarette filters, cigarette cases, cigarette holders, cigarette paper, cigarettes containing tobacco substitutes, not for medical purposes, cigarillos, cigars, electronic cigarettes, Tobacco substitutes (not for medical purposes), absorbent paper for tobacco pipes, ashtrays for smokers, books of cigarette papers, chewing tobacco, cigar cutters, cigar cases, cigar holders, firestones, flavourings, other than essential oils, for tobacco / flavourings, other than essential oils, for tobacco, flavourings, other than essential oils, for use in electronic cigarettes / flavourings, other than essential oils, for use in electronic cigarettes, gas containers for cigar lighters, herbs for smoking*, humidors, lighters for smokers, liquid nicotine solutions for use in electronic cigarettes, match holders, matchboxes, matches, mouthpieces for cigarette holders, oral vaporizers for smokers, pipe cleaners for tobacco pipes, pipe racks for tobacco pipes, snuff, snuff boxes, spittoons for tobacco users, tips of yellow amber for cigar and cigarette holders, tobacco, tobacco pouches, tobacco jar
Leela Gold

4143075   10/04/2019

SHREE INDUSTRIES
H-20, Site 4 Kasna Road, Greater Noida U.P
Partnership Firm

Address for service in India/Attorney address:
MOHIT KUMAR YADAV ADV.
73 NATIONAL PARK, LAJPAT NAGAR IV, NEW DELHI-24

Proposed to be Used
DELHI
CHEWING TOBACCO, GUTKHA AND KHAINI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1925, 28/10/2019

RAIS AHMAD KHAN
United Chambers, Building No. 56/57, 6th Floor, Room No. 601, Old Bardhan Lane, Opp Nagpur Goods Carrier, Masjid Bunder (W), Mumbai-400003, Maharashtra, India
Individual Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Used Since: 26/02/2015
To be associated with:
4249089
MUMBAI
Flavoured Tobacco Molasses, as included in class 34
4254962  03/08/2019
MOHAMMAD IBRAN
M/S NEW POOJA BIDI WORKS, BAROKHAR, KORAON, ALLAHABAD
PROPRIETOR

Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since :28/03/2019

DELHI
BIDI
GREAT BAADSHAH

4257194 06/08/2019

V SRINIVASULU PROPRIETOR OF M/S VS TRADERS
5/2,Kembathahalli Main Road,Bannerghatta Road, Gottigere,Bengaluru- 560083
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
CHENNAI

Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
M/S. ASHWANI PAN PRODUCTS PVT. LIMITED.
40/42, PARADE NAYA CHOWK, KANPUR-208 001 UTTAR PRADESH
MANUFACTURER

Company

Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART I, NEW DELHI-110 048
Used Since: 15/12/1988

DELHI
Chewing Tobacco (Gutka Form), Zarda, Kahini, Pan Masala, Snuff, Beedi, Matchbox, Tobacco, Mentholated Tobacco,
Cigarette Tobacco, Raw Tobacco, Smoking Tobacco, Rolling Tobacco, Flavored Tobacco, Tobacco Powder, Tobacco And
Tobacco Products Articles For Use With Tobacco, Pan Masala in class 34, Chewing Tobacco, Cigarettes, Cigars,
Cigarillos And Other Ready-For-Use Smoking Articles, Loose, Rolling And Pipe Tobacco, Smokeless Tobacco, Smoking
Tobacco, Tobacco And Tobacco Products (Including Substitutes), Tobacco Containers And Humidors in Class 34
4281284  31/08/2019
G. MUJASSIM MUSTAQ, SOLE PROPRIETOR, TRADING AS SHER KHAN BEEDIES
#36, MOHAMMED PURA, 1ST STREET 4TH LANE, AMBUR - 635802
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
BEEDIES; TOBACCO; SMOKERS' ARTICLES; MATCHES; MATCHBOXES; LIGHTERS FOR SMOKERS
FUENTE FUENTE OPUSX

4284927   05/09/2019
FUENTE MARKETING LTD.
Salt Mills Plaza, Unit 48c, Grace Bay Road, Providenciales, Turks & Caicos Islands
a corporation of Turks & Caicos Islands

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used
To be associated with:
3485018

KOLKATA
Tobacco; Smokers’ articles including matches; cigars.
RUBAB

4285309  05/09/2019
MR. SAWAN N. BHATEWARA TRADING AS : YATI SALES CORPORATION
Shop No.B-2, Mahalaxmi Apartment, Plot No.424, Khare Town, Near Aditya Hotel, Dharampeth, Nagpur – 440 010, Maharashtra, India
Proprietary Concern

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used

MUMBAI
TOBACCO, GUTKHA, CHEWING TOBACCO, MAWA BEING ZARDA MIX PAN MASALA, ZAFRANI ZARDA, KHAINI, TOBACCO (RAW OR MANUFACTURED), TOBACCO PRODUCTS, TOBACCO BLENDED BETEL NUT AND KATHA, PAN MASALA CONTAINING TOBACCO, SMOKERS, ARTICLES, MATCHES, BIDI, CIGARETTE, SNUFF, QUIWAH, HOOKA TOBACCO PAST, ZAFRANI PATTI IN CLASS 34
Trade Marks Journal No: 1925, 28/10/2019          Class 34

4296560    18/09/2019  
NAYAZ PASHA  
BM. Road Mission Compound Fort Kunigal Tumkur, Karnataka - 572130  
PROPRIETORSHIP  

Address for service in India/Attorney address:  
RANJITHKUMAR D  
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai-600037  

Proposed to be Used  
CHENNAI  
Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches
4297118  18/09/2019
MR.MOHMMED AARIF TRADING AS M/S.AARIF BIDI FACTORY
NEAR CHIPPA MANDIR, BEGUN, CHITTORGARH-312023
FIRM
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, (RAJASTHAN)
Proposed to be Used
AHMEDABAD
TOBACCO, SMOKERS' ARTICLES, MATCHES, BIDI.
maalchi
4298962    20/09/2019

ISH NAGPAL
A-39, Adel Divine Court, Sector-76, Faridabad
Smoking accessories seller
ACTIVE

Proposed to be Used
DELHI
ASHTRAY; CIGARETTE PAPER BOOKLET; CIGARETTE CASE; CIGARETTE; CIGARETTE POUCHES; TOBACCO; PIPE TOBACCO; CIGARETTE POUCHES; TOBACCO; CARD BOARD FILTER TIPS FOR CIGARETTE; ACETATE FILTERS FOR CIGARETTE; BOOKLETS OF ROLLING PAPER; CRUSHING TRAY; TOBACCO SHREDDER; CONE FILLER; CONE ROLLER; TOBACCO MOLASSES; ELECTRIC VAPORISER; PRE-ROLLED SMOKING CONE; PACKED HERBS FOR SMOKING; BUTANE GAS CONTAINERS FOR LIGHTER; TOBACCO JARS; BLUNT PAPER; PRE-ROLLED BLUNT SMOKING CONE; ROLL OF CIGARETTE PAPER; BOOKLETS OF FLAVOURED ROLLING PAPER; PRE-ROLLED FLAVOURED SMOKING CONE AND OTHER SMOKING ACCESSORIES
4302054  24/09/2019
HARDIK R MODI.
6, DERA GREEN, CHATTARPUR, NEW DELHI-110074.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
TOBACCO, ZARDA, KHAINI AND BIDI.
HARDIK R MODI
6, DERA GREEN, CHATTARPUR, NEW DELHI-110074.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
TOBACCO, ZARDA, KHAINI AND BIDI.
Shanpatti

4303516  25/09/2019
MR.MOHAMED INYATHULLA
No.50 Windsor Landmark MM Road Frazer Town, Bangalore-560005, Karnataka, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Tobacco
4305056   26/09/2019
SIVA SURYA PACKAGES
NO-14, VEERAVANCHI NAGAR 9TH STREET,KATHIRESAN KOVIL ROAD,THOOTHUKUDI-628502
PROPRIETOR
Address for service in India/Attorney address:
V ARIVAZHAGAN
No.1, F1A, SVS Nagar, 1st Cross Street, Valasaravakkam, Chennai - 600 087.

Proposed to be Used
CHENNAI
MATCH BOX MANUFACTURER
4307314  28/09/2019
MOHIT SHUKLA
66, TURNER ROAD, CANTT., KANPUR-208004 (U.P.)
AN INDIVIDUAL
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Proposed to be Used
DELHI
TOBACCO & TOBACCO PRODUCTS.
YASWARA

4307619  29/09/2019
MR. JETHARAM NEMARAM GEHLOT
101, SHREE WHIDE HEIGHTS APARTMENT, SARASWATI NAGAR, HIRAWADI ROAD, PANCHAVATI, NASHIK – 422 003.
INDIVIDUAL

Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.

Proposed to be Used

MUMBAI

BEEDI ROLLS (WITHOUT TOBACCO), BEEDI LEAF ROLL (WITHOUT TOBACCO), SMOKING ACCESSORIES, CIGARETTES CONTAINING TOBACCO SUBSTITUTES; LIGHTERS; MATCHBOXES; PIPE TOBACCO; TOBACCO POUCHES; TOBACCO; FILTER TIPS FOR CIGARETTES; CIGARETTE ROLLING PAPERS; HERBAL MOLASSES [TOBACCO SUBSTITUTES]; PERSONAL VAPORISER AND ELECTRONIC CIGARETTES AND FLAVOURINGS AND SOLUTIONS THEREFOR; HERBS FOR SMOKING; GAS CONTAINERS FOR CIGAR AND CIGARETTE LIGHTERS; TOBACCO JARS; PIPE TRAY; BOOKS OF CIGARETTE PAPERS; CIGARETTE CASES; CIGARETTES.
4314034  07/10/2019

MR. RAHUL
U-1/55, BUDH VIHAR PHASE-1, NITHARI, DELHI-110086
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.